

Dak Register For Month Starting on 01/12/2024

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Di ar y N o.	Da te of Re cei pt	No./Name of Document Received	Source	Particulars of documents	Sec tio n to whi ch sen t	A c ti on N a me T a k e n	L i n k F i l e
72 03 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	SURAJ SINGH	Medical Reimbursement claim form-reg		TO (A d m n)	
72 04 /2 02 4	02 /1 2/ 20 24	NIL	SANG EETA MALH OTRA	After availing 2 days Leave 25.11.24 to 26.11.24 rejoin on 27.11.24-reg		TO (A d m n)	
72 05 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	JK GOLA Y, SPS	2 days C.L. from 02 and 03 december 2024-reg		TO (A d m n)	
72 06 /2 02 4	02 /1 2/ 20 24	NIL	JK GOLA Y	Earned leave 09 to 13 December,2024-reg		TO (A d m n)	
72 07	02 /1	NIL DATED 29.11.2024	ANJA NI,	request for cancellation of my HPL-reg		TO	

/2 02 4	2/ 20 24		HINDI TRAN SLATI ON		(A d m n)		
72 08 /2 02 4	02 /1 2/ 20 24	NIL	SANG EETA MALH OTRA	earned leave for 10 days 11.12.24 to 20.12.24-reg	T O (A d m n)		
72 09 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	ADMN . OFFIC ER (JUDL.) C-II FOR REGIS TRAR GENE RAL	Case No.CUSAA-84/2024 Commissioner of Customs (Import), ICD TKD,New Delhi Vs. pashupati polymers-reg	DR (J)		
72 10 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	ADMN . OFFIC ER (JUDL.) C-II FOR REGIS TRAR GENE RAL	case no. CUSAA-209/2019 Commissioner of Customs (Airport & General) Vs. Prashun Jain-reg	DR (J)		
72 11 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	ADMI NISTR ATIVE OFFIC ER (J) (CIVIL -V) FOR REGIS TRAR GENE	Civil appeal No. 12419 of 2024 CUSAA No. 1 of 2022 M/S SANS FRONTIERS Vs. COMMISSIONER OF CUSTOMS, AIR CARGO, EXPORT-REG	DR (J)		

			RAL				
72 12 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	ADMN . OFFIC ER (J) (CIVIL -V) FOR REGIS TRAR GENE RAL	Civil Appeal No. 12002/2024 M/S SATVIK INDUSTRIES Vs. COMMISSIONER OF CGST- REG	DR (J)		
72 13 /2 02 4	02 /1 2/ 20 24	NIL DATED 21.11.2024	ASSIS TANT REGIS TRAR	M/S Rishi Enterprises Vs. Commissioner of Central excise and service tax-reg	DR (J)		
72 14 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	SHEN AJ BANO, STENO I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Reg istr ar		
72 15 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	CESTA T MUMB AI	E-hearing Causelist-reg	PA		
72 16 /2 02 4	02 /1 2/ 20 24	NIL	VAISH ALI KHAR BAND A, TECH NICAL OFFIC ER	request to grant permission to purchase behind the ear hearing aid for right ear only for my mother-reg		T O (A d m n)	
72 17 /2 02 4	02 /1 2/ 20 24	NIL DATED 02.12.2024	RANJU MADH RA	joining on 02.12.2024 -reg		T O (A d m n)	
72	02	NIL DATED	ANIL	4 days leave from 10.12.2024 to 13.12.2024-reg		T	

18 /2 02 4	/1 2/ 20 24	02.12.2024	KUMAR, MTS			O (A d m n)		
72 19 /2 02 4	02 /1 2/ 20 24	NIL	VINEETHA M. PILLAI	5 days of EL from 16.12.24 to 20.12.24-reg		T O (A d m n)		
72 20 /2 02 4	02 /1 2/ 20 24	F.NO. 01/CESTAT/BANG/LTC/DMM DATED 29.11.2024	BALASUBRAMANIS, ASSISTANT REGISTRAR	Forwarding of application for home Town LTC advance 2024 & E.L. application-reg		T O (A d m n)		
72 21 /2 02 4	02 /1 2/ 20 24	NIL DATED 02.12.2024	MAHENDER	Medical Reimbursement Claim Form - reg.		T O (A d m n)		
72 22 /2 02 4	02 /1 2/ 20 24	NIL DATED 02.12.2024	HARSHITA PANDEY ASSISTANT REGISTRAR	medical leave from 20.11.24 to 29.11.24-reg		T O (A d m n)		
72 23 /2 02 4	02 /1 2/ 20 24	F.NO.CESTAT/AHD/PER/65/2018-II DATED 29.11.2024	RAMESH NAIR (M) (JUDICIAL) CESTAT	Casual Leave and LTC availing-reg		T O (A d m n)		

			AHME DABA D				
72 24 /2 02 4	02 /1 2/ 20 24	NIL DATED 29.11.2024	BINEE SH KUMA R	providing details wooden flooring-reg	CT Sec tion		
72 25 /2 02 4	02 /1 2/ 20 24	NIL DATED 02.12.2024	SHRE YA , PA TO PRESI DENT	Appeal nos. 50540,50542,51814 of 2017 in the matter of Teena gupta vs. commissioner, central excise & service tax-reg	PA to Reg istr ar		
72 26 /2 02 4	02 /1 2/ 20 24	NIL DATED 28.11.2024	JK GOLA Y, SPS TO HONB LE PRESI DENT	Appeal no. 52896 of 2016 in commissioner of CE&C, New delhi vs. premier plastic industries-reg	PA to Reg istr ar		
72 27 /2 02 4	02 /1 2/ 20 24	NIL DATED 02.12.2024	DY. REGIS TRAR/ TECH NICAL OFFIC ER, CENT RAL REGIS TRY.	Central Registry cause list for Defect Matters revised cause list-reg	PA to Reg istr ar		
72 28 /2 02 4	03 /1 2/ 20 24	NIL DATED: 03/12/2024	C J MATH EW, MEMB ER (TECH NICAL)	Permission for pronouncement of orders - Reg.	PA to Reg istr ar		
72 29 /2 02	03 /1 2/ 20	F.NO. 09/12/PERS./ RIMPY- UDC/CEST	DY.RE GISTR AR CESTA	forwarding of extension for three months of quarters in r/o Ms. Rimpay arora, UDC-reg.		T O (A	

4	24	AT/CHD-2023 DATED 27.11.2024	T, CHAN DIGAR H			d m n)		
72 30 /2 02 4	03 /1 2/ 20 24	NIL DATED 26.11.2024	SOUR AV CHINI	requesting for departmental communication of my last pay certificate (LPC of shri sourav chini)-reg		T O (A d m n)		
72 31 /2 02 4	03 /1 2/ 20 24	NIL DATED 28.11.2024	UMA SHAN KAR VERM A, DR	forwarding reply against order dated 21.11.2024 in r/o shri sujeet kumar, MTS, CESTAT, Ahmedabad-reg		T O (A d m n)		
72 32 /2 02 4	03 /1 2/ 20 24	F.NO. 01/CESTAT/ BANG/KR DATED 27.11.2024	BALA SUBR AMAN I S, ASSIS TANT REGIS TRAR	forwarding of proforma for taking prior permission for foreign visit-reg		T O (A d m n)		
72 33 /2 02 4	03 /1 2/ 20 24	NIL DATED 25.11.2024	DEPUT Y REGIS TRAR CESTA T, HYDE RABA D	EL Application of honble shri A.K. Jyotishi, member (TECHNICAL) for 05 days-reg		T O (A d m n)		
72 34 /2 02 4	03 /1 2/ 20 24	F.NO. PF/CESTAT/ MUM/VNJ/ LDC/2023 DATED 27.11.2024	MANA S KUMA R SINHA , DR, CESTA T, MUMB	REQUEST FOR TRANSFER TO CESTAT, NEW DELHI-REG		T O (A d m n)		

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72 35 /2 02 4	03 /1 2/ 20 24	F.NO.PF/CE STAT/MUM /ADMN/AT/ 2018 DATED 27.11.2024	MANA S KUMA R SINHA , DR, CESTA T, MUMB AI	Intimation regarding applying for railway requirement board 2024-reg		T O (A d m n)	
72 36 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	CESTA T, HYDE RABA D	Forwarding of request applications of for adhoc arrangement for CESTAT, Hyderabad-reg		T O (A d m n)	
72 37 /2 02 4	03 /1 2/ 20 24	NIL DATED 03.12.2024	PARM OD KUMA R, SPS	one day leave on 02.12.2024-reg		T O (A d m n)	
72 38 /2 02 4	03 /1 2/ 20 24	NIL	AJAY KUMA R, LDC	one day Commuted leave 02/12/2024-reg		T O (A d m n)	
72 39 /2 02 4	03 /1 2/ 20 24	NIL DATED 03.12.2024	ARVIN D KUMA R UDC	to apply for competitive examination -reg		T O (A d m n)	
72 40 /2 02 4	03 /1 2/ 20 24	NIL DATED 03.12.2024	CESTA T, BANG ALOR E	sampark 2025 edition -reg		C T se cti on	

72 41 /2 02 4	03 /1 2/ 20 24	NIL	JOHNS ON CHAC KO, UDC	leave from 04/12/24 to 06/12/24-reg		T O (A d m n)		
72 42 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	VAISH ALI KHAR BAND A	Medical Reimbursement Claim Form - reg.		T O (A d m n)		
72 43 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	VAISH ALI KHAR BAND A	Medical Reimbursement claim form -reg		T O (A d m n)		
72 44 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	DHEE RAJ LAL ASSIS TANT REGIS TRAR	joining to the post of assistant registrar-reg		T O (A d m n)		
72 45 /2 02 4	03 /1 2/ 20 24	NIL DATED 29.11.2024	ASHO K KUMA R, MTS	Compensatory leave on 03/12/2024 - reg.		T O (A d m n)		
72 46 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	HEMA MBIK A R PRIYA M(T)	Joining Report - reg.		T O (A d m n)		
72 47	03 /1	NIL DATED 29.11.2024	PUSH KAR	Compensatory leave on 03.12.2024 - reg.		T O		

72 02 4	03 20 24		SINGH			(A d m n)		
72 48 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	VAISH ALI KHAR BAND A	Medical Reimbursement claim form-reg.		T O (A d m n)		
72 49 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	KULD EEP SINGH , MTS	One day C.L. on 28.11.2024 - reg.		T O (A d m n)		
72 50 /2 02 4	03 /1 2/ 20 24	NIL	VAISH ALI KHAR BAND A	After availing 1 day Leave, on 29.11.2024 rejoin on 02.12.2024- Reg.		T O (A d m n)		
72 51 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	ASHO K KUMA R, UDC	After availing 1 day Leave, on 29.11.2024 rejoin on 02.12.2024- Reg.		T O (A d m n)		
72 52 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	RAVI DATT SHAR MA	leave on 02.12.2024-reg		T O (A d m n)		
72 53 /2 02	03 /1 2/ 20	NIL DATED 02.12.2024	POOJA , LDC	After availing 17 days Leave from 11.11.2024 to 29.11.2024 rejoin on 02.12.2024 -reg		T O (A		

4	24					d m n)		
72 54 /2 02 4	03 /1 2/ 20 24	NIL DATED 29.11.2024	DHEE RAJ LAL ASSIS TANT REGIS TRAR CESTA T ALLA HABA D	certificate of Relinquishment of charge-reg		T O (A d m n)		
72 55 /2 02 4	03 /1 2/ 20 24	NIL DATED 29.11.2024	JASBI R SINGH COUR T MAST ER	After availing 1 day Leave, on 28.11.2024 rejoin on 29.11.2024- Reg.		T O (A d m n)		
72 56 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	VIKAS H	leave for 3 days 12.11.24 to 14.11.24-reg		T O (A d m n)		
72 57 /2 02 4	03 /1 2/ 20 24	NIL	VIKAS H, UDC	After availing 4 days Leave , from 26.11.24 to 29.11.24 rejoin on 02.12.24-reg		T O (A d m n)		
72 58 /2 02 4	03 /1 2/ 20 24	F.NO. 01/CESTAT/ BANG/DD DATED 26.11.2024	BALA SUBR AMAN I S, ASSIS TANT REGIS TRAR	Forwarding of letter for creation of gov mail ID-reg		A R (C o m p.)		

72 59 /2 02 4	03 /1 2/ 20 24	NIL DATED 21.11.2024	T.K.SA RKAR DEPUT Y REGIS TRAR	updatation of larger bench decision-reg		A R (C o m p.)		
72 60 /2 02 4	03 /1 2/ 20 24	F.NO.G- 11/CESTAT/ MES/2007 DATED 28.11.2024	DY.RE GISTR AR/DD O	Monthly expenditure statement for the month of nov 2024-reg	Acc oun t Sec tion			
72 61 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	CESTA T, MUMB AI	updated sampark 2025-reg		C T se cti on		
72 62 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.24	T.K. SARK AR, DEPUT Y REGIS TRAR	Information for publication of sampark -2025 edition reg.		C T se cti on		
72 63 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	CESTA T, CHAN DIGAR H	Information for publication of sampark -2025 edition reg.		C T se cti on		
72 64 /2 02 4	03 /1 2/ 20 24	F.NO. G- 11/CESTAT/ MES/2007 DATED 28.11.2024	DY. REGIS TRAR/ DDO	Monthly expenditure statement for the month of November 2024 - Reg.	Acc oun t Sec tion			
72 65 /2 02 4	03 /1 2/ 20 24	NIL DATED 15.11.2024	ALL INDIA REPOR TER PVT. LTD. CONG RESS NAGA R,	pre receipted bill in triplicate-reg	Lib rary			

			NAGP UR-440 012.				
72 66 /2 02 4	03 /1 2/ 20 24	NIL DATED 28.11.2024	KULD EEP CHAU DHAR Y, CPIO & UNDE R SECRE TARY (AD.1C)	RTI Application bearing reg. no. DOREV/R/E/24/03826-REG.		C P I O	
72 67 /2 02 4	03 /1 2/ 20 24	F.NO. 11/CESTAT/ HYD/ADMI N/15-II/265 DATED 26.11.2024	DEPUT Y REGIS TRAR/ HOO CESTA T,HYD ERAB AD	forwarding of list of closed holiday during the year 2025 for central govt. offices located in telangana state-reg	Ad min istr atio n Sec tion	C T se cti on	
72 68 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	L R LEGA L	Adjournment letter . - Reg.	DR (J)		
72 69 /2 02 4	03 /1 2/ 20 24	NIL DATED 28.11.2024	DEPUT Y/ASSI STANT COMM ISSION ER (REVI EW) CGST, DELHI SOUT H	Request to provide certified copy of CESTAT final orderno 51570-71/2023 dt: 30.11.2023 in r/o M/s Bharat Hotels Ltd, WTC, Connaught Place, New Delhi-110001-reg	DR (J)		
72 70	03 /1	NIL DATED 26.11.2024	SUGRI VE	Filing of Misc. Application for early hearing C/52023/2024, in the case of Mittal Pigments Pvt	DR (J)		

/2 02 4	2/ 20 24		MEEN A PR. COMM SSION ER OF CUST OMS(P REV.)	Ltd, Kota, Rajasthan Vs. Commissioner of Customs (Preventive), Jodhpur, Hqrs Jaipur-reg				
72 71 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	(M.AJI T KUMA R) MEMB ER TECH NICAL	Monthly disposal statement of appeals November 2024	PA			
72 72 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	ARVIN D KUMA R PAND EY PA TO M(T), CESTA T, ALLA HABA D	Disposal statement for the month of November 2024-reg	PA			
72 73 /2 02 4	03 /1 2/ 20 24	NIL DATED 02.12.2024	ASHO K JINDA L, M(J)	Monthly disposal statement of appeals october 2024	PA			
72 74 /2 02 4	03 /1 2/ 20 24	F.NO. 52(1)/DOO& LB/CESTAT /ALD/2018 DATED 27.11.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	Difference of opinion matter - reg.	PA to Reg istr ar			
72 75	03 /1	F.NO. 52(1)/DOO&	SWAP NIL	Difference of opinion matter - reg.	PA to			

/2 02 4	2/ 20 24	LB/CESTAT /ALD/2018 DATED 26.11.2024	TIWA RI, ASSIS TANT REGIS TRAR		Reg istr ar			
72 76 /2 02 4	03 /1 2/ 20 24	NIL DATED: 03/12/2024	DHAR AM SINGH MEEN A	Re: Request for matrial for compilation of the annual report of ministry of finance for 24-25-reg		T O (A d m n)		
72 77 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	AMIT UDC	submission of graduation documents-reg		T O (A d m n)		
72 78 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	GUDDI DEVI W/O SUKH VEER SINGH .	letter for job on compassionate grounds-reg		T O (A d m n)		
72 79 /2 02 4	04 /1 2/ 20 24	NIL	PRAD EEP TOMA R, UDC,	leave for 3 days 04.12.24 to 06.12.24-reg		T O (A d m n)		
72 80 /2 02 4	04 /1 2/ 20 24	F.NO. 04/CESTAT/ HYD/AKR/1 8/270 DATED 29.11.2024	DEPUT Y REGIS TRAR(HOO) CESTA T, HYDE RABA D	Forwarding of request applications dt. 28.11.24 of Sh.A.Koteswar Rao MTS for acceptance of his technical resignation and issuance of reliving order of the post of MTS-Reg		T O (A d m n)		

72 81 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	PRAT HAME SH CHAV AN	COD Application (Diary) No. 51531/2024 in Cus. Appeal (Diary) No. 50332/2024-CESTAT New Delhi -reg	DR (J)			
72 82 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	ARCH ANA, STENO GRAD E - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Reg istr ar			
72 83 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	DIKSH A SINGH , STENO -1	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA			
72 84 /2 02 4	04 /1 2/ 20 24	F.NO.CEST AT/MUM/C US/GEN/202 4 DATED 03.12.2024	KRIPA SHAN KER, DR, CESTA T, MUMB AI	order of Honble customs division bench dt. 21.11.24 for constitution of appropriate bench for hearing appeal no 890,891/2010 filed by scottish chemical industries vs Commissioner of Customs (Export)	PA to Reg istr ar			
72 85 /2 02 4	04 /1 2/ 20 24	NIL	R.BHA GYA DEVI MEMB ER (TECH NICAL)	Monthly disposal statement in R/O Mrs. R.Bhagya Devi, Honble Member (Technical) for the month of November 2024 -reg	PA			
72 86 /2 02 4	04 /1 2/ 20 24	NIL	(DR.D. M. MISHR A) MEMB ER JUDICI AL	Monthly Disposal Statement of Appeals for the month of November, 2024-reg	PA			
72 87 /2 02	04 /1 2/ 20	F.NO. CESTAT/AH D/ CLM- M(T)/ DT.	CL MAHA R MEMB	tour programe- to attend court in DRI,Mumbai case of Mrs.Prabha D. Agarwal CC No. 243/CW/96- DRI-Reg	PA to Reg istr			

4	24	03.12.2024	ER(TECHNICAL)		ar			
7288/2024	04/12/2024	F.NO.PAO/REV/PENSION/2024-25/2004 DATED 02.12.2024	SR. ACCOUNTS OFFICER	pension case of smt. p.k. neela reddy, SPS-Reg	Administration Section			
7289/2024	04/12/2024	F.NO. 019795/2197 98/45/1980 DATED 27.11.2024	RAJUM(T), CESTAT, AHMEDABAD	PAO (Revenue) New Delhi(019795) and PPO No. 197952400874 pension payment order pensioners portion book -reg	TO (Admin)			
7290/2024	04/12/2024	F.NO. PAO/REV/PENSION/2024-25/2005 DATED 03.12.2024	ASST. ACCOUNTS OFFICER	request for release of 10% of gratuity amount in r/o Shri vijay kumar, holder of PPO NO. 197952000036-REG	Administration Section			
7291/2024	04/12/2024	F.NO. 019795/2197 98/46 NIL DATED 28.11.24	SR. ACCOUNTS OFFICER	Authority for gratuity	Administration Section			
7292/2024	04/12/2024	NIL DATED 29.11.2024	SOURAV CHINI	request for correction in last pay certificate, verification & payment of unadjusted balance-reg	TO (Admin)			
7293/2024	04/12/2024	NIL DATED 02.12.2024	(M.MONDAL) SPS CESTAT, KOLK	forwarding three final orders (3)-reg	PA			

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72 94 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	RIMPY AROR A	regarding leave from 11.11.24 to 14.11.24 and 25.11.24 to 27.11.24-reg		T O (A d m n)	
72 95 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	RIMPY AROR A	withdrawl of ltc-reg		T O (A d m n)	
72 96 /2 02 4	04 /1 2/ 20 24	NIL DATED 26.11.2024	CJ MATH EW M(T)	EL from 16/12/2024 to 24/12/2024 - Reg.		T O (A d m n)	
72 97 /2 02 4	04 /1 2/ 20 24	NIL	RAGIN I UDC	EL from 04/12/2024 to 06/12/2024 - Reg.		T O (A d m n)	
72 98 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	RAGIN I	leave on 02.12.24-reg		T O (A d m n)	
72 99 /2 02 4	04 /1 2/ 20 24	NIL DATED 03/12/2024	SWAP NA ACHU THAN NAIR, HEAD CLER K	leave on 06.12.24 for doctor appointment for mother-reg		T O (A d m n)	

73 00 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	P. DINES HA	Earned leave on 02.12.2024 - reg.		T O (A d m n)		
73 01 /2 02 4	04 /1 2/ 20 24	NIL DATED 04.12.2024	MANO J KUMA R SHAR MA	leave on 02.12.24 to 03.12.24-reg		T O (A d m n)		
73 02 /2 02 4	04 /1 2/ 20 24	NIL DATED 04.12.2024	SHRI RAM MEEN A, MTS	compensatory leave on 02.12.24 (night duty on 09.11.24)-reg		T O (A d m n)		
73 03 /2 02 4	04 /1 2/ 20 24	NIL DATED 25.11.24	P.A. AUGU STIAN M(J)	Joining Report - reg.		T O (A d m n)		
73 04 /2 02 4	04 /1 2/ 20 24	NIL DATED 28.11.2024	DR. SUVE NDU KUMA R PATI M(J)	Request for grant of one day casual leave on 02.12.2024 alongwith permission to avail public holidays and to leave the Headquarters. - reg.		T O (A d m n)		
73 05 /2 02 4	04 /1 2/ 20 24	NIL DATED 02.12.2024	SHEN AJ BANO, STENO GRAD E I	one day CL on 10.12.2024-reg		T O (A d m n)		
73 06	04 /1	NIL DATED 28.11.2024	VASA SESHA	one day CL on 29.11.24 and permission to leave headquarter-reg		T O		

/2 02 4	2/ 20 24		GIRI RAO M(T)			(A d m n)		
73 07 /2 02 4	04 /1 2/ 20 24	F.NO. 04/CESTAT/ HYD/PF/SK T/2024 DATED 02.12.2024	DEPUTY REGIS TRAR/ HOO CESTA T, HYDE RABA D	request to make some adhoc arrangement by assigning additional charge to AR/DR for CESTAT, Hyderabad -REG		T O (A d m n)		
73 08 /2 02 4	04 /1 2/ 20 24	NIL DATED 04.12.2024	GOVIN D STENO GR. II	Broadband bill invoice dated 24.09.24 in respect of honble Ms. Hemambika R.Priya Member (Technical)-reg	Acc oun t Sec tion			
73 09 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	CESTA T, HYDE RABA D	Information for publication of sampark -2025 edition reg.		C T se cti on		
73 10 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	CR SECTI ON	Fwd. monthly statement and member disposal november 2024-reg	PA			
73 11 /2 02 4	04 /1 2/ 20 24	NIL DATED 03/12/2024	MUKE SH GUPT A, DR	Relieving Order - reg.	PA			
73 12 /2 02 4	04 /1 2/ 20 24	NIL DATED 03/12/2024	EASTE RN ZONA L BENC H KOLK ATA	Deletion of orders from CESTAT Website E/75983/2023-REG	PA to Reg istr ar			
73	04	NIL DATED	EASTE	Deletion of orders from CESTAT Website	PA			

13 /2 02 4	/1 2/ 20 24	03/12/2024	RN ZONA L BENC H, KOLK ATA	D/75899/2024-REG	to Reg istr ar			
73 14 /2 02 4	04 /1 2/ 20 24	NIL DATED 04/12/2024	CESTA T,ALL AHAB AD	approval for permission to list the order for pronouncement-reg.	PA to Reg istr ar			
73 15 /2 02 4	04 /1 2/ 20 24	NIL DATED 03/12/2024	PA TO HONB LE MEMB ER (TECH NICAL)	Disposal statement for the month of november 2024	PA			
73 16 /2 02 4	04 /1 2/ 20 24	NIL DATED 29/11/2024	AJAY SHAR MA M(J)	Permission for pronouncement of order - reg.	PA to Reg istr ar			
73 17 /2 02 4	04 /1 2/ 20 24	NIL DATED 29/11/2024	CJ MATH EW M(T)	Permission for pronouncement of order - reg.	PA to Reg istr ar			
73 18 /2 02 4	04 /1 2/ 20 24	NIL	AJAY AN T.V. MEMB ER (JUDIC IAL)	Monthly disposal statement of appeals November 2024-reg	PA			
73 19 /2 02 4	04 /1 2/ 20 24	NIL DATED 03.12.2024	FOR RAMK Y INFRA STRUC TURE LTD.	M/s Ramky Infrastructure ltd. - hearing intimation - request to list dept. appeal no ST/51613/2019 Filed by the department-reg	DR (J)			

73 20 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	ANAN D KUMA R, ASSIS TANT SECTI ON OFFIC ER.	Renewal of lease agreement of CESTAT, Hyderabad - Reg.	Ad min istr atio n Sec tion		
73 21 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	VASA SESHA GIRI RAO M(T)	1 day CL on 05/12/2024 - Reg.		T O (A d m n)	
73 22 /2 02 4	05 /1 2/ 20 24	NIL DATED: 03/12/2024	CESTA T MUMB AI	Forwarding of GPF Withdrawal application in r/o shri Mahesh Kumar, SPS - Reg.		T O (A d m n)	
73 23 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	SURAJ SINGH , MTS	EL from 09/12/2024 to 13/12/2024 - Reg.		T O (A d m n)	
73 24 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	MUKE SH GUPT A, DEPUT Y REGIS TRAR	Half Day CL for 04/12/2024 A.N. - Reg.		T O (A d m n)	
73 25 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CESTA T ALLA HABA D	Medical Leave application of Honble M(J) - Reg.		T O (A d	

						m n)		
73 26 /2 02 4	05 /1 2/ 20 24	F. NO. 25014 / MOF / CCA / IA W / IR-11 / 2024-25 / 991 DATED: 02/12/2024	SR. ACCO UNTS OFFIC ER (IA W - HQ)	Service verification of the officials - Reg.		T O (A d m n)		
73 27 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CHAN DER KANT A, SPS	Reimbursement for refreshment for the month of November, 2024 - Reg.	Acc oun t Sec tion			
73 28 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	BINU TAMT A M(J)	Travelling Allowance Bill for tour - Reg.	Acc oun t Sec tion			
73 29 /2 02 4	05 /1 2/ 20 24	NIL DATED:12/1 2/2024	DY/AS ST. REGIS TRAR (C ST APPEA L BRAN CH)	Central Sale Tax Division Bench Matters Causelist - Reg.	PA			
73 30 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	SPS TO HONB LE PRESI DENT	Sumptuary allowance bill month of November, Honble President , CESTAT New Delhi , for reimbursement - Reg.	Acc oun t Sec tion			
73 31 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CESTA T BANG ALOR E	Details of wooden flooring work - Reg.	CT Sec tion			
73 32 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CESTA T ALLA HABA D	Information for publication of SAMPARK - 2025 edition - Reg.	CT Sec tion			

73 33 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	RASHI D ALI SAIFI , PA TO M(J)	Forwarding of Monthly Disposal Statement in r/o Honble M(J) Shri S. S. Garg - Reg.	PA			
73 34 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	PARV EEN K. KATA RIA P.A. TO M(T)	Disposal Statement of Honble M(T) Shri P. Anjani Kumar for the month of November, 2024 - Reg.	PA			
73 35 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	DR, CESTA T, HYDE RABA D	Monthly Statement of E- Hearing matters for the month of November 2024 - Reg.	PA			
73 36 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	R. MURA LIDHA R M(J)	Monthly Disposal Statement of Appeals November, 2024 - Reg.	PA			
73 37 /2 02 4	05 /1 2/ 20 24	F. NO. 10 /01 / MONTHLY STATEMEN T / CESTAT / CHD- 24 DATED: 04/12/2024	R. K. SHUK LA, DR, CESTA T , CHAN DIGAR H	E- hearing statement for the month of November, 2024 - Reg.	PA			
73 38 /2 02 4	05 /1 2/ 20 24	F. NO. CESTAT / MUMBAI / EB/ 2024 DATED: 04/12/2024	DR, CESTA T, MUMB AI	Listing of ROM/ROA applications (EXCISE DB) - Reg.	PA to Reg istr ar			
73 39 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	P. A. AUGU STIAN, M(J), CESTA T,	Extension of period to pronounce reserved orders - Reg.	PA to Reg istr ar			

			BANG ALOR E				
73 40 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	CESTA T BANG ALOR E	Noting - Reg.	CT Sec tion		
73 41 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CESTA T CHEN NAI	Sampark details - Reg.	CT Sec tion		
73 42 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	CESTA T CHEN NAI	Revised Sampark details - Reg.	CT Sec tion		
73 43 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	PANK AJ KUMA R MALLI CK, LIA	2 days CL from 05/12/2024 to 06/12/2024 - Reg.		T O (A d m n)	
73 44 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	DEVE NDER , UDC	2 days CL on 10/12/2024 to 11/12/2024 - Reg.		T O (A d m n)	
73 45 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	VINEE THA M PILLAI , COUR T MAST ER	1 day CL on 05/12/2024 - Reg.		T O (A d m n)	
73 46 /2 02	05 /1 2/ 20	NIL DATED: 02/12/2024	JUSTI CE DILIP GUPT	CL on 03/12/2024 - Reg.		T O (A	

4	24		A , HONB LE PRESI DENT, CESTA T			d m n)		
73 47 /2 02 4	05 /1 2/ 20 24	NIL DATED: 02/12/2024	JUSTI CE DILIP GUPT A , HONB LE PRESI DENT, CESTA T	CL on 03/12/2024 - Reg.		T O (A d m n)		
73 48 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	SHAN KAR PRASA D MOHA NTY, MTS	14 days EL from 21/11/2024 to 04/12/2024 - Reg.		T O (A d m n)		
73 49 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	SHAN KAR PRASA D MOHA NTY, MTS	Joining Report on 05/12/2024 - Reg.		T O (A d m n)		
73 50 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	S. S. GARG M(J)	Request to grant one day CL on 10/12/2024 - Reg.		T O (A d m n)		
73 51 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	ASHO K JINDA L M(J)	5 days EL from 16/12/2024 to 20/12/2024 - Reg.		T O (A d		

					m n)		
73 52 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	PARM OD KUMA R , SPS	Regarding reimbursement of the payment made for the items purchased for serving refreshment to M(T) - Shri P.V. Subba Rao - Reg.	Acc oun t Sec tion		
73 53 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	DVS SASID HAR STENO GR-II	Forwarding of Monthly Disposal Statement in r/o Shri P.A. Augustian, M(J) for the month of November, 2024 - Reg.	PA		
73 54 /2 02 4	05 /1 2/ 20 24	NIL	RAJEE V TAND ON M(T)	Monthly Disposal Statement of Appeals (November,2024) - Reg.	PA		
73 55 /2 02 4	05 /1 2/ 20 24	NIL	K. ANPA ZHAK AN M (T)	Monthly Disposal Statement of Appeals month of November, 2024 - Reg.	PA		
73 56 /2 02 4	05 /1 2/ 20 24	NIL DATED:04/12/2024	PULLE LA NAGE SWAR A RAO M(T)	Monthly Disposal Statement of Appeals Month of November , 2024 - Reg.	PA		
73 57 /2 02 4	05 /1 2/ 20 24	NIL DATED: 04/12/2024	RAME SH NAIR, M(J)	Monthly Disposal Statement of Appeals Month of November, 2024 - Reg.	PA		
73 58 /2 02 4	05 /1 2/ 20 24	NIL DATED: 03/12/2024	C. L. MAHA R M(T)	Monthly Disposal Statement of Appeals November, 2024 - Reg.	PA		
73 59 /2 02 4	05 /1 2/ 20 24	NIL	P. DINES HA M(J)	Monthly Disposal Statement of Appeals November, 2024 - Reg	PA		

73 60 /2 02 4	05 /1 2/ 20 24	NIL DATED: 05/12/2024	EASTE RN ZOAN AL BENC H KOLK ATA	Permission for deletion of order soft copy from server - Reg.	PA to Reg istr ar			
73 61 /2 02 4	06 /1 2/ 20 24	NIL	T. K. SARK AR DY. REGIS TRAR	Earned leave on 04.12.24-reg		T O (A d m n)		
73 62 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.24	BHAV NA SINGH , UDC	Earned leave on 6.12.24 and 10.12.24-reg		T O (A d m n)		
73 63 /2 02 4	06 /1 2/ 20 24	NIL	TARA K KUMA R SARK AR, DR	Earned leave on 04.12.24-reg		T O (A d m n)		
73 64 /2 02 4	06 /1 2/ 20 24	NIL DATED 28.11.2024	P.A. AUGU STIAN M(J)	Creation Of NPS/CPF account-reg		T O		
73 65 /2 02 4	06 /1 2/ 20 24	F.NO. 01/CESTAT/ BANG/CKK DATED 29.11.24	BALA SUBR AMAN I S, ASSIS TANT REGIS TRAR	Forwarding of personal details & aadhar card for process of pension papers-reg		T O (A d m n)		
73 66	06 /1	F.NO. 01/CESTAT/	BALA SUBR	Forwarding of application for home Town LTC advance 2024 & E.L. application-reg		T O		

72 02 4	2/ 20 24	BANG/LTC/ DMM DATED 29.11.2024	AMAN I S, ASSIS TANT REGIS TRAR			(A d m n)		
73 67 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	COOR DINAT ION CVC	online submission of action taken reports during VAW 2024-REG		T O (C L)		
73 68 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	JASBI R SINGH COUR T MAST ER	E.L on one day 06.12.24		T O (A d m n)		
73 69 /2 02 4	06 /1 2/ 20 24	NIL	BUDH SAIN, M.T.S.	3 days E.L on 2.12.24 to 4.12.24-reg		T O (A d m n)		
73 70 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	KULD EEP SINGH , MTS	After availing 1 day Leave, on 28.11.2024 rejoin on 29.11.2024- Reg.		T O (A d m n)		
73 71 /2 02 4	06 /1 2/ 20 24	NIL DATED 29.11.2024	PRAD EEP KUMA R	notice of hearing of appeal/cross objection-reg		T O (C R)		
73 72 /2 02 4	06 /1 2/ 20 24	NIL DATED 26.11.2024	ASSIS TANT REGIS TRAR	commissioner of central excise Vs M/S bharat petroleum corporation LTD. Through the director ETC.ETC-Reg	DR (J)			
73 73	06 /1	F.NO. CESTAT/AH	PA TO HONB	Disposal statement for the month of november,2024-reg	PA			

/2 02 4	2/ 20 24	M/M(J)/2024 / DATED 02.12.2024	LE MEMB ER				
73 74 /2 02 4	06 /1 2/ 20 24	NIL DATED 06.12.2024	KUSU M SHAR MA	request for incorporation of date of birth in PPO No 197950200353-reg		T O (A d m n)	
73 75 /2 02 4	06 /1 2/ 20 24	NIL	MONI KA DEVI	Medical Reimbursement claim form-reg		T O (A d m n)	
73 76 /2 02 4	06 /1 2/ 20 24	NIL DATED 03.12.2024	(DR.R ACHN A GUPT A) MEMB ER JUDICI AL	One day C.L. ON 02.12.2024-REG		T O (A d m n)	
73 77 /2 02 4	06 /1 2/ 20 24	NIL DATED 04.12.2024	RACH NA GUPT A M(J)	2 days EL on 16.12.24 to 17.12.24-reg		T O (A d m n)	
73 78 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	(C J MATH EW) MEMB ER (TECH NICAL)	2 days C.L. FROM 09.12.24 TO 10.12.24-REG		T O (A d m n)	
73 79 /2	06 /1 2/	NIL DATED 23.11.2024	GAUR AAN SPC	Fresh OA Yogesh kumar Vs UOI-REG		T O (	

02 4	20 24					A d m n)		
73 80 /2 02 4	06 /1 2/ 20 24	NIL	CESTA T, MUMB AI	Monthly statement of november 2024-reg		A R (C o m p.)		
73 81 /2 02 4	06 /1 2/ 20 24	NIL DATED 09.12.2024	DY REGIS TRAR/ TECH NICAL OFFIC ER (CENT RAL REGIS TRY)	Central Registry cause list for Defect Matters -reg	PA			
73 82 /2 02 4	06 /1 2/ 20 24	NIL DATED 09.12.2024	DY/AS ST. REGIS TRAR (A PPEAL BENC H)	Single Member Bench Matters Causelist - Reg.	PA			
73 83 /2 02 4	06 /1 2/ 20 24	NIL	(DR. SUE NDU KUMAR PATI) MEMB ER(JU DICIAL)	Monthly disposal statement of appeals for the month of November, 2024- Reg.	PA			
73 84 /2 02 02	06 /1 2/ 20 20	NIL DATED 05.12.2024	DEPUT Y REGIS TRAR,	E-hearing statement for the month of november 2024-reg	PA			

4	24		CESTAT, MUMBAI				
73 85 /2 02 4	06 /1 2/ 20 24	NIL DATED 04.12.2024	(M.MO NDAL) SPS CESTAT, KOLKATA	forwarding three final orders & six daily orders-reg	PA		
73 86 /2 02 4	06 /1 2/ 20 24	F.NO. CESTAT/AH M/M(J)/2024 / DATED 05.12.2024	PA TO HONBLE MEMBER	Disposal statement for the month of december, 2024 (01.12.2024 to 05.12.2024)-reg	PA		
73 87 /2 02 4	06 /1 2/ 20 24	NIL	ASSTT . REGIS TRAR (SINGLE MEMBER BRANCH)	E-hearing statement November 2024	PA		
73 88 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	ASSIS TANT REGIS TRAR (CENTRAL SALE TAX BRANCH)	YEAR WISE LIST OF CENTRAL SALES TAX (DB) CASES FOR THE MONTH OF NOVEMBER-2024		A R (C o m p.)	
73 89 /2 02 4	06 /1 2/ 20 24	NIL DATED 06.12.2024	PUSH KAR SINGH , MTS	EL From 10.12.24 to 13.12.24-reg		T O (A d m n)	
73	06	F.NO.	MANA	Verification of character and antecedents report of		T	

90 /2 02 4	/1 2/ 20 24	II/EST/4- 1/VERIF./B HI/2017 DATED 02.12.24	S KUMA R DASH ASSIS TANT COMM SSION ER (P&V)	shri lakhwinder dhull, appointed as inspector, Gr. B Non-Gazz-reg		O (A d m n)		
73 91 /2 02 4	06 /1 2/ 20 24	NIL	PARM OD KUMA R, SPS	leave on 06.12.24 to take care of father-reg		T O (A d m n)		
73 92 /2 02 4	06 /1 2/ 20 24	NIL DATED 06.12.24	DHEE RAJ LAL ASSIS TANT REGIS TRAR	EL on 9.12.24 to 10.12.24-reg		T O (A d m n)		
73 93 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	ANIL KUMA R, MTS	Compensatory leave on 06.12.24 day duty on (30.11.24)		T O (A d m n)		
73 94 /2 02 4	06 /1 2/ 20 24	NIL DATED 05.12.2024	SANT OSH KUMA R TIWA RI	requirement on advance of payment on posting to hyderabad-reg	Acc oun t Sec tion			
73 95 /2 02 4	06 /1 2/ 20 24	F.NO. CESTAT/AH D/ADMN/M ISC(ADMN) /27/22 DATED 06.12.24	UMA SHAN KAR VERM A, DR	Information for publication of sampark -2025 in r/o CESTAT, Ahmedabad-reg		C T se cti on		

73 96 /2 02 4	06 /1 2/ 20 24	NIL DATED 04.12.2024	SANJAY KUMAR SR. ACCO UNTS OFFIC ER (INCH ARGE)	contribution of CGEGIS in r/o Smt. sangeeta malhotra-reg		T O (A d m n)		
73 97 /2 02 4	09 /1 2/ 20 24	NIL DATED 06.12.2024	ASHOK K KUMAR, MTS	due to urgent work ashok kumar cannot do the chowkidar duty raju will do in place of ashok-reg		T O (A d m n)		
73 98 /2 02 4	09 /1 2/ 20 24	NIL DATED 03/12/2024	BALB EER GENA	APAR in respect of pankaj kumar malik-reg		T O (C L)		
73 99 /2 02 4	09 /1 2/ 20 24	NIL	TECH NICAL OFFIC ER CR. SECTI ON	Central Registry (E-Hearing statement for the month of november-2024)-reg	PA			
74 00 /2 02 4	09 /1 2/ 20 24	NIL DATED 06.12.2024	JAGDI SH CHAN D, M.T.S.	one day CL on 09/12/2024-reg		T O (A d m n)		
74 01 /2 02 4	09 /1 2/ 20 24	NIL DATED 05.12.2024	HEMA NT KUMAR, STENO GRAD E I	half day C.L on 06.12.2024-reg		T O (A d m n)		
74 02	09 /1	NIL DATED 04/12/2024	HEMA NT	2 days EL on 02.12.24 to 03.12.24 and join duty on 04.12.24-reg		T O		

/2 02 4	2/ 20 24		KUMA R, STENO GRAD E I		(A d m n)		
74 03 /2 02 4	09 /1 2/ 20 24	NIL DATED 09.12.2024	ATIN KUMA R, MTS	compensatory leave on 10/12/2024 (night duty on 22/11/2024)-reg	T O (A d m n)		
74 04 /2 02 4	09 /1 2/ 20 24	NIL DATED 09.12.2024	PARM OD KUMA R, SPS	After availing 1 day Leave, on 06.12.2024 rejoin on 09.12.2024- Reg.	T O (A d m n)		
74 05 /2 02 4	09 /1 2/ 20 24	NIL DATED 09/12/2024	MANO J KUMA R SHAR MA	Medical Reimbursement claim form -reg	T O (A d m n)		
74 06 /2 02 4	09 /1 2/ 20 24	NIL DATED 09.12.24	MANO J KUMA R SHAR MA	Medical Reimbursement claim form-reg	T O (A d m n)		
74 07 /2 02 4	09 /1 2/ 20 24	NIL DATED 06.12.2024	KPS LEGA L	Request for adjournment-C/51584/2022 Dated 09.12.2024 (Court No. 01) Coram- (Honble Justice Dilip Gupta & Honble Justice P.V. Subha Rao-reg	DR (J)		
74 08 /2 02 4	09 /1 2/ 20 24	NIL	SWAP NIL TIWA RI, ASSIS TANT	e-hearing statement allahabad bench november 2024-reg	PA		

			REGIS TRAR, CESTA T, ALLA HABA D				
74 09 /2 02 4	09 /1 2/ 20 24	F.NO.CEST AT-AHD/E- HEARING DATED 06.12.2024	UMA SHAN KAR VERM A, DR, CESTA T, AHME DABA D	Report for E- hearing appeal & application for the period w.e.f 01/11/2024 to 30/11/2024 - Reg.	PA		
74 10 /2 02 4	09 /1 2/ 20 24	NIL	VASA SESHA GIRI RAO M(T)	Monthly disposal statement of appeals November 2024	PA		
74 11 /2 02 4	09 /1 2/ 20 24	NIL DATED 06.12.2024	T. K. SARK AR DY. REGIS TRAR	E-hearing statement kolkata, Bench November, 2024-reg	PA		
74 12 /2 02 4	09 /1 2/ 20 24	NIL	ASSIS TANT REGIS TRAR CESTA T, BANG ALOR E	E-hearing statement Bangalore bench november 2024-reg	PA		
74 13 /2 02 4	09 /1 2/ 20 24	F.NO. D- 6(1)/DISPOS AL STATEMEN T/BENCH/2 017 DATED 06.12.2024	DEPUT Y REGIS TRAR, CESTA T, CHEN	E-hearing statement novemver 2024-reg	PA		

			NAI				
74 14 /2 02 4	10 /1 2/ 20 24	F. NO. 09/09/APPE AL- TRANSFER / CESTAT/CH D-2023 DATED: 05/11/2024	DR, CESTA T, CHAN DIGAR H	Requesting for physical record and online access of Appeal No. ST / 71 / 2009 - Reg.		A R (S M)	
74 15 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	RAJEE V TAND ON M(T) CESTA T, KOLK ATA	Request for 2 days Casual Leave on 18th & 19th December 2024 - Reg.		T O (A d m n)	
74 16 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	CESTA T CHAN DIGAR H	Shri Ravi Shekhar Chaudhary, UDC, Service book - Reg.		T O (A d m n)	
74 17 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	CESTA T HYDE RABA D	Joining Report of Honble M(T) Sh. A.K. Jyotishi - Reg.		T O (A d m n)	
74 18 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	R. MURA LIDHA R M(J), CESTA T, KOLK ATA	One day Casual Leave Application along with situation Leave Permission - Reg.		T O (A d m n)	
74 19 /2	10 /1 2/	NIL DATED: 09/12/2024	JOHNS ON CHAC	CGHS Medical Reimbursement Claim Form - Reg.		T O (	

02 4	20 24		KO, UDC			A d m n)		
74 20 /2 02 4	10 /1 2/ 20 24	NIL DATED: 06/12/2024	CESTA T HYDE RABA D	Intimation regarding relieving of Sh. A.Koteswar Rao, Ex- MTS, CESTAT, Hyderabad - Reg.		T O (A d m n)		
74 21 /2 02 4	10 /1 2/ 20 24	NIL DATED: 03/12/2024	P.DINE SHA M(J) , CESTA T CHEN NAI.	1 day EL on 02/12/2024 - Reg.		T O (A d m n)		
74 22 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	KULD EEP LAL	CGHS Medical Reimbursement Claim Form - Reg.		T O (A d m n)		
74 23 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	KULD EEP LAL	CGHS Medical Reimbursement Claim Form - Reg.		T O (A d m n)		
74 24 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	CESTA T CHAN DIGAR H	Shri Ravi Shekhar Chaudhary, UDC, Service book - Reg.		T O (A d m n)		
74 25 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	PARD EEP TOME R, UDC	4 days EL from 10/12/2024 to 13/12/2024 - Reg.		T O (A d		

						m n)		
74 26 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	PARD EEP TOMA R, UDC	Joining Report on 09/12/2024 - Reg.		T O (A d m n)		
74 27 /2 02 4	10 /1 2/ 20 24	NIL DATED: 03/12/2024	CESTA T ADMI N	Generation of ID and Password of CVO - Reg.		T O (C L)		
74 28 /2 02 4	10 /1 2/ 20 24	NIL DATED: 03/12/2024	ATUL KUMA R , SOFT WARE DEVE LOPER	Generation of ID and Password of CVO - Reg.		T O (C L)		
74 29 /2 02 4	10 /1 2/ 20 24	NIL DATED: 02/12/2024	ARVIN D KUMA R PAND EY PA TO M(T), CESTA T, ALLA HABA D	Disposal Statement of M(T) Shri Sanjiv Srivastava Month of November , 2024 - Reg.	PA			
74 30 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	PARM OD KUMA R, SPS, CESTA T, NEW DELHI	Correction in the order sheet uploaded - Reg.	PA to Reg istr ar			
74 31	10 /1	NIL DATED 06.12.2024	ADMN OFFIC	Hanuman Prasad and sons C/52639,52633,52644,52642,52643,52452,52638,5	DR (J)			

72 02 4	2/ 20 24		ER (JUDICIAL), FOR REGISTRAR GENERAL, HIGH COURT OF DELHI	2466,52634,52637,52646,52451,52645,52648,52467,52635,52450,52636,51601,52465,52469,52640,52641,52453,52454.52647,52468/2019				
74 32 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	ADMN OFFICER (JUDICIAL), FOR REGISTRAR GENERAL, HIGH COURT OF DELHI	Manavi Exim Pvt. Ltd. C/52793 - 52800/2019	DR (J)			
74 33 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	ADMN OFFICER (JUDICIAL), FOR REGISTRAR GENERAL, HIGH COURT OF DELHI	Aggarwal Traders C/51898/2021	DR (J)			
74 34 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	RUPES H GUPTA, 72 BART	Safari Retreats Pvt. Ltd. ST/75197/2020	PA to Registrar			

			ALA STREE T, KOLK ATA				
74 35 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	ADMN OFFIC ER (JUDIC IAL), FOR REGIS TRAR GENE RAL, HIGH COUR T OF DELHI	RESPONDENT - Federal Mogul Goetze India Ltd. ST/51340/2018	DR (J)		
74 36 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	ADMN OFFIC ER (JUDIC IAL), FOR REGIS TRAR GENE RAL, HIGH COUR T OF DELHI	Harish Goyal C/51932/2019	DR (J)		
74 37 /2 02 4	10 /1 2/ 20 24	NIL DATED 06.12.2024	ADMN OFFIC ER (JUDIC IAL), FOR REGIS TRAR GENE RAL, HIGH COUR	Niraj Silk Mills C/52399,52402,51602, 52398, 52403, 52396, 52397, 52400, 52401/2019	DR (J)		

			T OF DELHI				
74 38 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	JASBI R SINGH , COUR T MAST ER	Joining Report on 09/12/2024 - Reg.		T O (A d m n)	
74 39 /2 02 4	10 /1 2/ 20 24	F. NO. 2 / 23/ RSC- UDC / CESTAT / CHD-2016-II DATED: 05/12/2024	ROHIT KUMA R SHUK LA, DEPUT Y REGIS TRAR, CESTA T, CHAN DIGAR H	Office Order - Reg.		T O (A d m n)	
74 40 /2 02 4	10 /1 2/ 20 24	F. NO. 04 / CESTAT / HYD / PF / SKT / 2024 / 272 DATED: 02/12/2024	DR, CESTA T, HYDE RABA D	Request to make some adhoc arrangement by assigning additional charge to AR/DR for CESTAT, Hyderabad - Reg.		T O (A d m n)	
74 41 /2 02 4	10 /1 2/ 20 24	NIL DATED: 06/11/2024	MANA S KUMA R SINHA , DR, CESTA T, MUMB AI	Joining Report on 06/11/2024 - Reg.		T O (A d m n)	
74 42 /2	10 /1 2/	PF/CESTAT/ MUM/ADM N/MKS/2022	MANA S KUMA	EL ON 01.2024 TO 05.11.2024 -REG		T O (	

02 4	20 24	/528 DATED 03.12.2024	R SINHA , DR, CESTA T, MUMB AI			A d m n)		
74 43 /2 02 4	10 /1 2/ 20 24	F. NO. CESTAT / AHD / PER / 66 / 2018 / 414 DATED: 05/12/2024	UMA SHAN KAR VERM A, DR, CESTA T, AHME DABA D	Forwarding of form GPF 10(A) in r/o Mr. Raju, M(T), CESTAT, Ahmedabad - Reg.		T O (A d m n)		
74 44 /2 02 4	10 /1 2/ 20 24	34/CESTAT/ MUM/2024- 25/529 DATED 03.12.2024	MANA S KUMA R SINHA , DR, CESTA T, MUMB AI	FORWARDING OF APPLICATION FOR GPF WITHDRAWL-REG		T O (A d m n)		
74 45 /2 02 4	10 /1 2/ 20 24	PF/CESTAT/ MUM/ADM N/KS/2022/5 27 DATED 03.12.2024	MANA S KUMA R SINHA , DR, CESTA T, MUMB AI	EL ON 18.11..2024 TO 22.11.2024-REG		T O (A d m n)		
74 46 /2 02 4	10 /1 2/ 20 24	PF/CESTAT/ MUM/SP/20 09 DATED 29.11.2024	MANA S KUMA R SINHA , DR, CESTA T,	REQUEST FOR PROMOTION TO THE POST OF STENO GR I-REG		T O (A d m n)		

			MUMB AI				
74 47 /2 02 4	10 /1 2/ 20 24	NIL DATED: 27/10/2024	SHRI SHEK HAR SINGH	Verification of character and antecedents of Shri Shekhar Singh S/o Shri Shashi Bhushan Singh - Reg.		T O (A d m n)	
74 48 /2 02 4	10 /1 2/ 20 24	01/CESTAT/ BANG/KR DATED 06.12.2024	BALA SUBR AMAN I S, AR, CESTA T, BANG ALOR E	forwarding of proforma for taking prior permission for foreign visit-reg		T O (A d m n)	
74 49 /2 02 4	10 /1 2/ 20 24	NIL DATED: 26/11/2024	ANITH A JAYA KUMA R, SPS	CGHS Medical Reimbursement Claim Form - Reg.		T O (A d m n)	
74 50 /2 02 4	10 /1 2/ 20 24	CESTAT/AH D/ADMN/M ISC(ADMN) /27/22/415 DATED 06.12.2024	UMA SHAN KAR VERM A , DR CESTA T, AHME DABA D	Information for publication of sampark -2025 edition reg.	CT Sec tion		
74 51 /2 02 4	10 /1 2/ 20 24	NIL DATED 29.11.2024	MANA S KUMA R SINHA , DR, CESTA T,	Relieving Order - reg.	PA		

			MUMBAI				
74 52 /2 02 4	10 /1 2/ 20 24	A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 09.12.2024	MOHINDER SINGH, DR	BENCH CONSTITUTION OF ROA-REG	PA to Registrar		
74 53 /2 02 4	10 /1 2/ 20 24	D-6(1)/LB/CES TAT/CHE/2019 DATED 04.12.2024	DEPUTY REGISTRAR, CHENNAI	REFERENCE TO LARGER BENCH-REG	PA to Registrar		
74 54 /2 02 4	10 /1 2/ 20 24	GEN/REV/OIO/10906/2021-REV-O/O COMMRCUS-PREV-JODHPUR/3071 DATED 05.12.2024	SUGRIVE MEENA COMMMISSIONER OF CUSTOMS(PREV.)	FILING OF MISC. APPLICATION FOR EARLY HEARING IN C/50595/2024 IN CASE OF M/S JLC ELECTROMET PVT JAIPUR VS. COMMRC OF CUSTOMS (PREV), JODHPUR -JAIPUR -REG	DR (J)		
74 55 /2 02 4	10 /1 2/ 20 24	C.NO. GEN/REV/1045/2024-REV O/O COMMRCUS-PREV-JODHPUR/3069 DATED 05.12.2024	SURG RIVE MEENA, PR. COMMR OF CUSTOMS (PREV) JODHPUR HQRS AT JAIPUR	FILING OF MISC. APPLICATION FOR EARLY HEARING AS COVERED CASE C/50763/2024 AND C/50764/2024 IN CASE OF M/S SANJAY VS. COMMRC OF CUSTOMS (PREV), JODHPUR -JAIPUR -REG	DR (J)		
74 56 /2 02 4	10 /1 2/ 20 24	GL/BHR/2024-25/2189 DATED 29.11.2024	AK GUPTA, APPELLANT	DEFECT IN AGAINST APPEAL OIO No. 10-RLM-CUS-JPR-2024-Diary No. 536802024 M/S Greenlam Industries Ltd-reg	DR (J)		

74 57 /2 02 4	10 /1 2/ 20 24	PAO/REV/P ENSION/202 4-25/2027 DATED 06.12.2024	ASST ACCO UNTS OFFIC ER	retirement gratuity in r/o ramesh nair, member (j) - reg		T O (A d m n)		
74 58 /2 02 4	10 /1 2/ 20 24	NIL DATED 10.12.2024	JOHNS ON CHAC KO, UDC	Medical Reimbursement claim form - reg.		T O (A d m n)		
74 59 /2 02 4	10 /1 2/ 20 24	NIL DATED: 05/12/2024	UMA SHAN KAR VERM A, DR/ HOO, CESTA T, AHME DABA D	Form GFR 33 Certificate Relinquish of Charge - Reg.		T O (A d m n)		
74 60 /2 02 4	10 /1 2/ 20 24	NIL	JOGIN DER SINGH , MTS	CL on 10/12/2024 to 11/12/2024 - Reg.		T O (A d m n)		
74 61 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	SUSH MA RANI PAL ,MTS	Half day CL on 11/12/2024 - Reg.		T O (A d m n)		
74 62 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	P V SUBB A RAO M(T)	Request for one day Casual Leave on December 2024 - Reg.		T O (A d		

					m n)		
74 63 /2 02 4	10 /1 2/ 20 24	NIL DATED: 05/12/2024	C J MATH EW, MEMB ER (TECH NICAL)	2 days CL on 09th & 10th December 2024 - Reg.	T O (A d m n)		
74 64 /2 02 4	10 /1 2/ 20 24	NIL DATED: 04/12/2024	VASA SESHA GIRI RAO M(T), CESTA T, CHEN NAI	1 day CL on 05th December,2024 - Reg.	T O (A d m n)		
74 65 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	BINU TAMT A M(J) CESTA T, NEW DELHI	1 day CL on 2nd December, 2024 - Reg.	T O (A d m n)		
74 66 /2 02 4	10 /1 2/ 20 24	NIL	P.K. CHOU DHAR Y M(J)	Application for Medical Leave for 1 day on 4th December, 2024 - Reg.	T O (A d m n)		
74 67 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	JAGDI SH CHAN D, M.T.S.	1 day CL on 11/12/2024 - Reg.	T O (A d m n)		
74 68 /2 02	10 /1 2/ 20	NIL DATED: 10/12/2024	RAJEE V TAND ON	Request for Casual Leave - Reg.	T O (A		

4	24		M(T) CESTA T, KOLK ATA			d m n)		
74 69 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	KULD EEP SINGH , MTS	Compensatory leave on 09/12/2024 in lieu of day duty on 07/12/2024 - Reg.		T O (A d m n)		
74 70 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	HARS HITA PAND EY, AR, CESTA T, NEW DELHI	Half day CL on 10/12/2024 - Reg.		T O (A d m n)		
74 71 /2 02 4	10 /1 2/ 20 24	NIL DATED: 10/12/2024	TEJPR AKAS H TOSHI NWAL , ADVO CATE	Adjournment request - reg in Appeal no. CST/ 1 / 2011 (CST Assessment } and Appeal no, CST / 2/ 2011 (penalty) - Reg.	DR (J)			
74 72 /2 02 4	10 /1 2/ 20 24	NIL DATED: 09/12/2024	REGIS TRAR , APPEL LATE TRIBU NAL (SAFE MA) NEW DELHI	Unscannable Extraction Failed] Circuit Bench of Appellate Tribunal under Smugglers and Foreign Exchange Manipulators Act, 1976 - Reg.	PA to Reg istr ar			
74 73 /2 02 4	11 /1 2/ 20 24	F. NO. A- 50050/208/2 024 -AD. IA DATED: 02/12/2024	SHYA M SHAR MA US TO	Republic Day Celebrations, 2025 (RDC - 2025) - Details/ data of officers in the defined templates - Reg.	CT Sec tion			

			THE GOI				
74 74 /2 02 4	11 /1 2/ 20 24	F. NO. A- 50050 / 3 / 2024 - VIG. DATED: 06/12/2024	SANJE V KUMA R , UNDE R SECRE TARY (VIG.)	Preventive Vigilance Measure cum housekeeping activities : 3 months campaign (16th August, 2024 to 15th November, 2024) - as a precursor to VAM - 2024. - Reg.		T O (C L)	
74 75 /2 02 4	11 /1 2/ 20 24	NIL DATED 10.12.2024	RAVI DATT SHAR MA , CASH SECTI ON	EL application for 11.12.2024		T O (A d m n)	
74 76 /2 02 4	11 /1 2/ 20 24	NIL DATED 10.12.2024	ASHO K KUMA R, UDC	EL application for 11.12.2024		T O (A d m n)	
74 77 /2 02 4	11 /1 2/ 20 24	NIL DATED 11.12.2024	JITEN DER, MTS	CL from 16 to 17 Dec 2024		T O (A d m n)	
74 78 /2 02 4	11 /1 2/ 20 24	NIL DATED 10.12.2024	AJAY KUMA R, LDC	Updation of license fee from 11.07.2023 to till date	Acc oun t Sec tion		
74 79 /2 02 4	11 /1 2/ 20 24	F. NO. 01/ CESTAT / BANG / RPV DATED: 10/12/2024	BALA SUBR AMAN I S, ASSIS TANT REGIS	Forwarding of joining report of Sr. Private Secretary on contract basis- Reg.		T O (A d m n)	

			TRAR				
74 80 /2 02 4	11 /1 2/ 20 24	F. NO. A- 19011 / 7 / 2017 - CESTAT - DOR - DOR DATED: 09/12/2024	KULD EEP CHAU DHAR Y, US TO THE GOI, M/O FINAN CE, D/O REVE NUE	Application for postponement of visit to France by Mr. C.J. Mathew, M(T) - Reg.		T O (A d m n)	
74 81 /2 02 4	11 /1 2/ 20 24	F. NO. 01/CESTAT/ BANG/NR DATED 10.12.2024	BALA SUBR AMAN I S, AR, CESTA T, BANG ALOR E	Forwarding of representation letter of Sh. N. Raja, SPS - reg.		T O (A d m n)	
74 82 /2 02 4	11 /1 2/ 20 24	FILE NO. 10/2/2019 - ND-III (PT. II) DATED DECEMBER 2024	PRAK ASH KUMA R, US TO GOI, DEPTT OF PERSO NNEL &TRAI NING, SSC,C GO COMP LEX, LODHI ROAD, NEW DELHI	Returining of dossier of 1 candidate of MTS (Non Technical) Examination, 2019 - reg.		T O (A d m n)	

			- 3				
74 83 /2 02 4	11 /1 2/ 20 24	F. NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DATED 05.12.2024	G. SHRIDHAR (FOR DY. REGISTRAR)	Additional Allocation of Funds :RE 2024-25 - reg.	Account Section		
74 84 /2 02 4	11 /1 2/ 20 24	NIL DATED 10.12.2024	GOVIND, PATOM(T-HRP)	Reimbursement of tea biscuit expenses	Account Section		
74 85 /2 02 4	11 /1 2/ 20 24	NIL DATED 10.12.2024	MUKESH GUPTA, DEPUTY REGISTRAR	Refreshment for Nov and Dec 2024	Account Section		
74 86 /2 02 4	11 /1 2/ 20 24	F. NO. IV(16) REVIEW / GST/ DELHI-SOUTH/CESTAT/SHYAM / 1388 / 2024-25/ 21120 DATED: 06/12/2024	ASSISTANT COMMISSIONER (REVIEW) CGST DELHI SOUTH	Review of CESTAT Final order No. 56196/2024 dated 31.07.2024 in r/o ST Appeal No. 50583 of 2017 in the case of M/S Shyam Spectra Pvt. Ltd. (Formerly Citycom Network Pvt. Ltd.) - Reg.	DR (J)		
74 87 /2 02 4	11 /1 2/ 20 24	D. NO. 8706/2020/SEC-XVII-A/SC/XIII DATED 25.11.2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Nos. 2821-2824 of 2021 EMD Locomotive Technologies Pvt. Ltd.	DR (J)		

74 88 /2 02 4	11 /1 2/ 20 24	F. NO. 43226/2018/ SEC-XVII-A SUPREME COURT OF INDIA ND DATED: 06/12/2024	ASSIS TANT REGIS TRAR, SUPRE ME COUR T OF INDIA, NEW DELHI	Civil Appeal No. 6521 of 2021, 2882 and 4588 of 2022 BMW India Pvt. Ltd. Vs Commr. of Customs Chennai V - Reg.	DR (J)		
74 89 /2 02 4	11 /1 2/ 20 24	F. NO. A- 50050/8/201 3-SO (AD- IC) CESTAT DATED 9.12.2024	KULD EEP CHAU DHRY, US TO GOI	Request for approval to purchase 10 laptops or similar device for eligible officers of CESTAT - reg.		A R (C o m p.)	
74 90 /2 02 4	11 /1 2/ 20 24	NIL DATED: 10/12/2024	LALIT KUMA R, LDC	1 day CL on 09/12/2024 - Reg.		T O (A d m n)	
74 91 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	ARVIN D KUMA R, UDC	1 day CL on 13/12/2024 - Reg.		T O (A d m n)	
74 92 /2 02 4	11 /1 2/ 20 24	NIL DATED: 09/12/2024	UMA SHAN KAR VERM A, DR, CESTA T, AHME DABA D	Form GFR 33 Certificate Relinquish of Charge - Reg.		T O (A d m n)	
74 93	11 /1	NIL DATED 09.12.2024	T. K. SARK	EL for six days from 26 to 31 Dec 2024		T O	

/2 02 4	2/ 20 24		AR, DR, CESTA T, KOLK ATA			(A d m n)		
74 94 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	RAGIN I, UDC	Permission for availing of home town LTC for the year 2024 - Reg.		T O (A d m n)		
74 95 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	AJAY KUMA R, LDC	Half day CL on 11/12/2024 - Reg.		T O (A d m n)		
74 96 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	DHEE RAJ LAL ASSIS TANT REGIS TRAR CESTA T NEW DELHI	Joining Report on 11/12/2024 - Reg.		T O (A d m n)		
74 97 /2 02 4	11 /1 2/ 20 24	NIL DATED 11.12.2024	ARTI RAWA T AAKA NSH, SO (AD. 1A), DEPA RTME NT OF REVE NUE	Template for uploading details/data of officers for RDC - 2024	CT Sec tion			
74	11	NIL	CESTA	Approval for permission to list the order for	PA			

98 /2 02 4	/1 2/ 20 24	DATED: 10/12/2024	T ALLA HABA D	Pronouncement - Reg.	to Reg istr ar			
74 99 /2 02 4	11 /1 2/ 20 24	NIL DATED: 04/12/2024	M. MOND AL , SPS, CESTA T, KOLK ATA	Forwarding three Final Orders & Six Daily Order - Reg.	PA to Reg istr ar			
75 00 /2 02 4	11 /1 2/ 20 24	NIL DATED: 02/12/2024	M. MOND AL , SPS , CESTA T, KOLK ATA	Forwarding three Final Orders (3) - Reg.	PA to Reg istr ar			
75 01 /2 02 4	11 /1 2/ 20 24	F. NO. 09 / 09 / APPEAL - TRANSFER / CESTAT / CHD-2023 DATED: 05/12/2024	DR, CESTA T, CHAN DIGAR H	To transfer of 1st folder of appeal to Principal Bench at New Delhi - Reg.	PA to Reg istr ar			
75 02 /2 02 4	11 /1 2/ 20 24	F. NO. 23(33) / POSTING / GR-B,C,D / CESTAT / ADMN- 2012 - VOL(VI) DATED: 10/12/2024	MONI KA DEVI (TECH NICAL OFFIC ER), CESTA T, NEW DELHI	Office Order - Reg.	PA			
75 03 /2 02 4	11 /1 2/ 20 24	F. NO. 23(13) / CONTRACT / CESTAT / ADMN.	MONI KA DEVI (TECH NICAL	Office Order - Reg.	PA			

		2011 DATED: 09/12/2024	OFFIC ER), CESTA T, NEW DELHI				
75 04 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	DY/AS ST. REGIS TRAR (CST APPEA L BRAN CH)	Central sales Tax (DB) Causelist - Reg.	PA		
75 05 /2 02 4	11 /1 2/ 20 24	NIL DATED: 11/12/2024	C J MATH EW, MEMB ER (TECH NICAL)	Permission for pronouncement of Order - Reg.	PA to Reg istr ar		
75 06 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	RAKS HIT DAHIY A	Medical Reimbursement Claim Form - reg.		T O (A d m n)	
75 07 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	RAKS HIT DAHIY A	Medical Reimbursement claim form-reg.		T O (A d m n)	
75 08 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	SOMP AL	Medical Reimbursement Claim Form - reg.		T O (A d m n)	

75 09 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	RAM KUMAR, MTS	Sick leave request-reg		T O (A d m n)		
75 10 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	AMIT, UDC	one day CL on 12.12.2024-reg		T O (A d m n)		
75 11 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	AMIT UDC	one day CL on 06.12.24-reg		T O (A d m n)		
75 12 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	BUDH SAIN, M.T.S.	availed compensatory off on 09.12.24 performed night duty on 30.11.2024-reg		T O (A d m n)		
75 13 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	PARM OD KUMAR, SPS	EL on 12.12.24 to 13.12.24-reg		T O (A d m n)		
75 14 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	KULDEEP LAL, LDC	Intimation regarding fracture in right hand-reg		T O (A d m n)		
75 15	12 /1	NIL DATED 11.12.2024	SONAL	Amendments in the RRs of Assistant Registrar of CESTAT-reg	Ad min			

72 02 4	2/ 20 24		GANW ANI		istr atio n Sec tion			
75 16 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	ASMIT A SINGH	vakalatnama for WP(C) 5025 Of 2024 and WP(C) 8106 of 2023-reg		T O (C L)		
75 17 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	CESTA T, CHEN NAI	Financial Sanction-reg		A R (C o m p.)		
75 18 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	RAME SH NAIR M(J)	Retain old laptop-reg		A R (C o m p.)		
75 19 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	CESTA T, CHEN NAI	Disposal statement and stay pendency for the month of Nov. 2024-reg		A R (C o m p.)		
75 20 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	KALPE SH SOLA NKI	Diary No. 553952024- Discrepancy in appeal-reg	DR (J)			
75 21 /2 02 4	12 /1 2/ 20 24	NIL DATED 11.12.2024	INDIR A SHIRO ORKA R, PA TO M(T)	Permission for pronouncement of the appeal - reg.	PA to Reg istr ar			
75	12	NIL DATED	MONI	Office Order - Reg.	PA			

22 /2 02 4	/1 2/ 20 24	11.12.2024	KA DEVI TECH NICAL OFFIC ER(AD MN)				
75 23 /2 02 4	12 /1 2/ 20 24	NIL DATED 02.12.2024	SANT OSH KUMA R MOHA NTY	request for appointment to the vacant post of vice president in CESTAT-reg		T O (A d m n)	
75 24 /2 02 4	12 /1 2/ 20 24	NIL DATED 12.12.2024	DHAR AM SINGH MEEN A	Fwd: Selection to the post of member in telecom disputes settlement and appellate tribunal-reg		T O (A d m n)	
75 25 /2 02 4	12 /1 2/ 20 24	NIL DATED 12.12.2024	ANAN D KUMA R	creation of posts in CESTAT -REG	Ad min istr atio n Sec tion		
75 26 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	SOMP AL, MTS	1 day CL on 13/12/2024 - Reg.		T O (A d m n)	
75 27 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	ARVIN D KUMA R, LDC	4 days CL and RH from 20,23,26 & 27/12/2024 - Reg.		T O (A d m n)	
75 28	13 /1	NIL DATED:	KULD EEP	1 day EL on 13/12/2024 - Reg.		T O	

/2 02 4	2/ 20 24	12/12/2024	SINGH , MTS		(A d m n)		
75 29 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	CESTA T MUMB AI ADMN	Regarding Casual Leave in r/o Honble Dr. Suvendu Kumar Pati, M(J) - Reg.	T O (A d m n)		
75 30 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	HEER A LAL, MTS	5 days EL From 16/12/2024 to 20/12/2024 - Reg.	T O (A d m n)		
75 31 /2 02 4	13 /1 2/ 20 24	F. NO. CESTAT / AHD / ADMN / 74 / 2018 DATED: 09/12/2024	UMA SHAN KAR VERM A, DR, CESTA T, AHME DABA D	Request to stop salary in r/o Sh. Naresh Kumar Sharma, MTS - Reg.	T O (A d m n)		
75 32 /2 02 4	13 /1 2/ 20 24	F. NO. A- 20(5)/ PERS. FILE/ AKR_CM / CESTAT / CHE / 2024 DATED: 06/12/2024	G. SHRID HAR, SPS	Forwarding of joining Report - Reg.	T O (A d m n)		
75 33 /2 02 4	13 /1 2/ 20 24	F. NO. A 38(1)/ RET/ BB-MTS / CESTAT / CHE/ 2024 DATED: 09/12/2024	MOHI NDER SINGH DDO/H OO	Forwarding of Bills for payment of CGEGIS Contribution & Encashment of EL along with Service Book in r/o Sh Bele Budha, MTS (Retd) - Reg.	T O (A d m n)		

75 34 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	RAJEE V TAND ON M(T) CESTA T, KOLK ATA	Request for RH on 24/12/2024 - Reg.		T O (A d m n)		
75 35 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	ASHO K KUMA R, UDC	Joining Report on 12/12/2024 - Reg.		T O (A d m n)		
75 36 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	ARVIN D KUMA R, LDC	Request for withdrawal Casual Leave - Reg.		T O (A d m n)		
75 37 /2 02 4	13 /1 2/ 20 24	NIL DATED: 04/12/2024	ASHO K JINDA L, M(J), CESTA T, KOLK ATA	5 days EL from 16/12/2024 to 20/12/2024 - Reg.		T O (A d m n)		
75 38 /2 02 4	13 /1 2/ 20 24	NIL DATED: 11/12/2024	HEMA MBIK A R PRIYA M(T)	Application for RH on 24/12/2024 - Reg.		T O (A d m n)		
75 39 /2 02 4	13 /1 2/ 20 24	NIL DATED: 11/12/2024	HEMA MBIK A R PRIYA M(T)	Application for Casual Leave on 20/12/2024 - Reg.		T O (A d		

						m n)		
75 40 /2 02 4	13 /1 2/ 20 24	NIL DATED: 09/12/2024	BINU TAMT A M(J) CESTA T, NEW DELHI	To avail the LTC facility - Reg.		T O (A d m n)		
75 41 /2 02 4	13 /1 2/ 20 24	F. NO. 39654/2016 / SEC- SUPREME COURT OF INDIA , N.D. DATED: 02/12/2024	ASSIS TANT REGIS TRAR, SUPRE ME COUR T OF INDIA, NEW DELHI	Special Leave petition (civil) No(s)147 OF 2017 254 of 2017 Sandeep Organics Pvt. Ltd. Vs Union of India and others - Reg.	DR (J)			
75 42 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	REGIS TRAR GENE RAL, HIGH COUR T OF DELHI	Case No. SERTA-2/2024 Commr., CGST and Central Excise Delhi South Vs M/s Spicejet Ltd. - Reg.	DR (J)			
75 43 /2 02 4	13 /1 2/ 20 24	NIL DATED: 12/12/2024	REGIS TRAR GENE RAL, HIGH COUR T OF DELHI	Case No. CEAC-6/ 2019 Commr. of Central Tax, GST Delhi East Vs A S P Metal Industries - Reg.	DR (J)			
75 44 /2 02 4	13 /1 2/ 20 24	F. NO. 19(2)/ PERS. FILE/ ATV-M(J)/ CESTAT / CHE/ 2024 DATED: 12/12/2024	MOHI NDER SINGH DR, CESTA T, CHEN NAI	Subscripion of Manu Patra and Supreme Court Judgements - Reg.		Li br ar ia n		

75 45 /2 02 4	13 /1 2/ 20 24	F. NO. 4(103) / ATFP / 2010 DATED: 09/12/2024	ANOO P KUMA R PARM AR	Circuit Bench - Reg.	PA to Reg istr ar			
75 46 /2 02 4	13 /1 2/ 20 24	NIL DATED: 20/12/2024	DY/ ASST. REGIS TRAR (C ST APPEA L BRAN CH)	Central Sales Tax Division Bench Matters Causelist - Reg.	PA			
75 47 /2 02 4	13 /1 2/ 20 24	NIL DATED: 13/12/2024	DY.RE GISTR AR / TECH NICAL OFFIC ER (C ENT RAL REGIS TRY)	Central Registry cause list for Defect Matters Revised Cause List - Reg.	PA			
75 48 /2 02 4	13 /1 2/ 20 24	NIL DATED: 13/12/2024	HARS HITA PAND EY, ASSIS TANT REGIS TRAR, CESTA T, NEW DELHI	1 day EL on 16/12/2024 - Reg.		T O (A d m n)		
75 49 /2 02 4	16 /1 2/ 20 24	F.NO 04/CESTAT/ HYD/AKR/1 8 DATED 06.12.2024	DEPUT Y REGIS TRAR (HOO) CESTA T,	Intimation regarding relieving of Sh. A.Koteswar Rao,MTS, CESTAT, Hyderabad		T O (A d m n)		

			HYDE RABA D				
75 50 /2 02 4	16 /1 2/ 20 24	NIL DATED 10.12.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	Leave Update- reg.		T O (A d m n)	
75 51 /2 02 4	16 /1 2/ 20 24	NIL DATED 09.12.2024	DEPUT Y REGIS TRAR CESTA T, HYDE RABA D	Joining of honble M(T) SH. A.K. JYOTISHI - reg.		T O (A d m n)	
75 52 /2 02 4	16 /1 2/ 20 24	F.NO.A- 24(1)/LEAV E FILE/MS- DR/CHE/202 1 DATED 10.12.2024	G. SHRID HAR, SPS	Forwarding of Leave Application & Joining Report of Shri. Mohinder Singh, DR- Reg.		T O (A d m n)	
75 53 /2 02 4	16 /1 2/ 20 24	NIL DATED 10.12.2024	SHISHI R SHAR MA	purchase of hindi books in the libraries of government offices-reg		T O (A d m n)	
75 54 /2 02 4	16 /1 2/ 20 24	F.NO. 01/CESTAT/ BANG/RPV DATED 13.12.2024	BALA SUBR AMAN I S, ASSIS TANT REGIS TRAR	forwarding resignation of Shri. Ravindran P.V. Sr. Private Secretary-reg		T O (A d m n)	
75 55	16 /1	NIL	CESTA T,	forwarding letter of consent of honble members of hyderabad-reg		T O	

/2 02 4	2/ 20 24		HYDE RABA D		(A d m n)		
75 56 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	CESTA T, HYDE RABA D	EL. application-honble member (T) Sh. A.K. Jyotishi-reg	T O (A d m n)		
75 57 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	ANITH A JAYA KUMA R, SPS	Two days C.L. application on 16th and 17th December 2024 and restricted holiday on 24.12.2024-reg	T O (A d m n)		
75 58 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	HEMA NT KUMA R, STENO GRAD E I	After availing 1 day Leave, on 11.12.2024 join on 12.12.2024- Reg.	T O (A d m n)		
75 59 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	SATPA L SINGH MTS	EL from 16/12/2024 to 19/12/2024 - Reg.	T O (A d m n)		
75 60 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	SATPA L SINGH MTS	Application for granting one day RH & 2 days CL- reg	T O (A d m n)		
75 61 /2 02	16 /1 2/ 20	NIL DATED 13.12.2024	ASHO K JINDA L, M(J)	request for one day RH on 24.12.2024-reg	T O (A		

4	24					d m n)		
75 62 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	PANK AJ KUMA R MALLI CK, LIA	After availing 1 day Leave, on 11.12.2024 join on 12.12.2024- Reg.		T O (A d m n)		
75 63 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	GURM EET KAUR, COUR T MAST ER(RE TD)	Request for re-fixation of my pay w.e.f. 01.01.2006 in view of the honble guhati high court judgement dated 22.08.2024-reg		T O (A d m n)		
75 64 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	JASBI R SINGH COUR T MAST ER	Commuted leave-reg		T O (A d m n)		
75 65 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	SAKA L DEO SAH, COUR T MAST ER	request for re fixation of my pay w.e.f. 01.01.2006 in v/o the honble guhati high court judgment dated 22.08.2024-reg		T O (A d m n)		
75 66 /2 02 4	16 /1 2/ 20 24	NIL DATED 13/12/2024	SONU MTS	compensatory leave on 16.12.24 (night duty on 07.12.24		T O (A d m n)		
75 67 /2 02 4	16 /1 2/ 20 24	NIL	RAVI DATT SHAR MA	After availing 1 day Leave on 11.12.2024 join on 12.12.2024- Reg.		T O (A d		

						m n)		
75 68 /2 02 4	16 /1 2/ 20 24	NIL DATED 12/12/2024	MANO J KUMA R, LDC	one day CL on 11.12.24-reg		T O (A d m n)		
75 69 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	VICKY	Half day CL on 12/12/2024 - Reg.		T O (A d m n)		
75 70 /2 02 4	16 /1 2/ 20 24	NIL DATED 11.12.2024	TEJO SHRI , STENO G-1	one day CL on 13.12.24-reg		T O (A d m n)		
75 71 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	DHEE RAJ LAL ASSIS TANT REGIS TRAR	deduction of license fee-reg	Acc oun t Sec tion	T O (A d m n)		
75 72 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	SHRE YA SHAR MA	reminder for action taken report on preventive vigilance measures cum housekeeping activities conducted during VAW-2024		T O (C L)		
75 73 /2 02 4	16 /1 2/ 20 24	F.NO 11/CESTAT/ HYD/ADMI N/15-II DATED 03.12.2024	DEPUT Y REGIS TRAR/ HOO CESTA T, HYDE RABA	Forwarding of information for publication of sampark-2025 Edition-reg		C T se cti on		

			D				
75 74 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.2024	KUMA R AYUS H RANJA N MISHR A	Resignation Letter.		A R (C o m p.)	
75 75 /2 02 4	16 /1 2/ 20 24	NIL	NEHA YADA V DEPUT Y COMM ISSION ER OF CUST OMS REVIE W (CEST AT)	Request for certified copy of CESTAT Final order No. 58592/2024 dated 09.09.2024 passed in the case of M/s Nikon India Pvt Ltd-reg	DR (J)		
75 76 /2 02 4	16 /1 2/ 20 24	NIL DATED 16.12.2024	DY. REGIS TRAR/ TECH NICAL OFFIC ER(CE NTRA L REGIS TRY)	Central Registry cause list for Defect Matters	PA		
75 77 /2 02 4	16 /1 2/ 20 24	NIL DATED 06.12.2024	V.N. KUMA R, HC DEPUT Y REGIS TRAR	Request for nomination of honble member to hear ROA and ROM Applications	PA		
75 78 /2	16 /1 2/ 20 24	F.NO A- 45(1)MISC.- AR(JUDICI	MOHI NDER SINGH	to issue roster in respect of the following E/ROA/40815/2024 in Dairy No. 400942023 in the case of C.Sathyanathan V/s Comissioner of GST &	PA to Reg		

02 4	20 24	AL)/CHE/20 16 DATED 09.12.2024	DR	Central Excise -reg	istr ar			
75 79 /2 02 4	16 /1 2/ 20 24	F.NO 52(1)/DOO& LB/CESTAT /ALD/2018 DATED 09.12.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	Larger Bench Matter - reg,	PA to Reg istr ar			
75 80 /2 02 4	16 /1 2/ 20 24	F.NO 52(1)/DOO& LB/CESTAT /ALD/2018 DATED 09.12.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	Larger Bench Matter - reg,	PA to Reg istr ar			
75 81 /2 02 4	16 /1 2/ 20 24	NIL DATED 16.12.2024	BHAN U MEHT A, STENO GRAD E I	reporting to office-reg		T O (A d m n)		
75 82 /2 02 4	16 /1 2/ 20 24	NIL	AJAY KUMA R, LDC	Commuted leave from 12.12.24 to 13.12.24-reg		T O (A d m n)		
75 83 /2 02 4	16 /1 2/ 20 24	NIL DATED 16.12.2024	SURAJ SINGH , MTS	Leave from 09.12.24 to 13.12.24 and join 16.12.24-reg		T O (A d m n)		
75 84 /2 02	16 /1 2/ 20	NIL DATED 16.12.2024	PARM OD KUMA R, SPS	After availing 2 days Earned Leave from 12.12.24 to 13.12.24 join on 16.12.24(forenoon)		T O (A		

4	24					d m n)		
75 85 /2 02 4	16 /1 2/ 20 24	NIL	PARD EEP TOME R, UDC	After availing 4 days Leave from 10.12.24 to 13.12.24 and join on 16.12.24		T O (A d m n)		
75 86 /2 02 4	16 /1 2/ 20 24	NIL DATED 12.12.24	SAND EEP MTS	one day CL on 13.12.24		T O (A d m n)		
75 87 /2 02 4	16 /1 2/ 20 24	NIL	ANIL KUMA R	After availing 4 days leave from 09.12.24 to 13.12.24 join on 16.12.24		T O (A d m n)		
75 88 /2 02 4	16 /1 2/ 20 24	NIL DATED 15.12.2024	HARS HITA PAND EY	leave due to miscarriage		T O (A d m n)		
75 89 /2 02 4	16 /1 2/ 20 24	NIL DATED 16.12.2024	RAM KUMA R MTS	leave from 09.12.24 to 13.12.24-reg		T O (A d m n)		
75 90 /2 02 4	16 /1 2/ 20 24	F.NO CESTAT/AH D/M(J)/2023 -24 DATED 16.12.2024	NEHA SINGH P.A. TO M(J)	Permission to avail three casual leave on 16, 17 and 18 december 2024-reg		T O (A d m		

					n)		
75 91 /2 02 4	16 /1 2/ 20 24	NIL DATED 13.12.2024	CESTA T, ALLA HABA D	forwarding of lease and licence agreement of honble member (J) P.K. Choudhary-reg	Acc oun t Sec tion		
75 92 /2 02 4	17 /1 2/ 20 24	NIL	(BALB IR CHAN D) COUR T MAST ER, RETD	request for re fixation of my pay w.e.f. 01.01.2006 in based on the honble gauhati high court judgment dated 22.08.2024-reg	T O (A d m n)		
75 93 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	BINU TAMT A M(J)	4 days Earned leave from 26.12.24 to 29.12.24-reg	T O (A d m n)		
75 94 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	RAKE SH KUMA R SHAR MA	one day E.L on 13.12.24-reg	T O (A d m n)		
75 95 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	MUKE SH GUPT A, DR	one day CL on 17.12.2024 to visit virandavan-reg	T O (A d m n)		
75 96 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	MUKE SH GUPT A, DR	EL for 2 days 26.12.24 to 27.12.24-reg	T O (A d m n)		
75	17	NIL	DEPUT	certificate of Relinquishment of charge-reg	T		

97 /2 02 4	/1 2/ 20 24		Y REGIS TRAR/ HOO CESTA T, AHME DABA D			O (A d m n)		
75 98 /2 02 4	17 /1 2/ 20 24	NIL DATED 13.12.2024	SANJE EV KUMA R , UNDE R SECRE TARY (PERS. & VIG.)	Office Memorandum - reg.		T O (A d m n)		
75 99 /2 02 4	17 /1 2/ 20 24	NIL DATED 11.12.2024	DHEE RAJ KUMA R RANJA N , UNDE R SECRE TARY TO THE GOVT. OF INDIA.	Regarding 95 suspected candidates of Combined Higher Secondary (10+2) Examination, 2020. - Reg		T O (A d m n)		
76 00 /2 02 4	17 /1 2/ 20 24	NIL	DEPUT Y REGIS TRAR/ HOO CESTA T, AHME DABA D	certificate of Relinquishment of charge-reg		T O (A d m n)		

76 01 /2 02 4	17 /1 2/ 20 24	F.NO. 01/CESTAT/ HYD/ESTT/ 17-II/280, (DATED- 10/12/2024)	DEPUT Y REGIS TRAR/ HOO CESTA T, HYDE RABA D	Forwarding of rent bill of October -2024 (in original), returned with remark by the PAO, New delhi-reg	Acc oun t Sec tion	T O (A d m n)		
76 02 /2 02 4	17 /1 2/ 20 24	NIL DATED 11.12.2024	(S.B RAIME DHI, IPS) SUPER INTEN DENT OF POLIC E (ADM)	Office Order - Reg.		T O (A d m n)		
76 03 /2 02 4	17 /1 2/ 20 24	F.NO.G(19)/(1)CESTAT/P AY FIXATION /2015 DATED 11.12.2024	MOHI NDER SINGH DR	Vetting up/verification of Pay Fixation Orders- reg.		T O (A d m n)		
76 04 /2 02 4	17 /1 2/ 20 24	F.NO. A 19(1)/PF/RA - SPS/CESTA T/CHE/2023 DATED 10.12.2024	MOHI NDER SINGH DR	Forwarding of Bills for payment of LS & PC in respect of smt R Alamelu, SPS on deputation-reg		T O (A d m n)		
76 05 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	(BALB IR CHAN D) COUR T MAST ER, RETD	request for re fixation of my pay w.e.f. 01.01.2006 based on the honble gauhati high court judgment dated 22.08.2024-reg		T O (A d m n)		

76 06 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	R. BHAG YA DEVI	Grant of one day R.H on 24.12.2024		T O (A d m n)		
76 07 /2 02 4	17 /1 2/ 20 24	NIL DATED 12.12.2024	(PAW AN KUMA R VATS), ADMI NISTR ATIVE OFFIC ER	APAR of Akhilesh Rajak, UDC-REG		T O (C L)		
76 08 /2 02 4	17 /1 2/ 20 24	NIL	MUKE SH GUPT A, DR	Reimbursement of amount spent for purchasing a bag for office use		C T se cti on		
76 09 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	CESTA T, ALLA HABA D	Resignation Letter-reg		A R (C o m p.)		
76 10 /2 02 4	17 /1 2/ 20 24	F.NO 01/CESTAT/ BANG/RPV DATED 10.12.2024	BALA SUBR AMAN I S, ASSIS TANT REGIS TRAR	Forwarding of joining report of Sr. Private Secretary on contract basis- Reg.		T O (A d m n)		
76 11 /2 02 4	17 /1 2/ 20 24	F.NO 01/CESTAT/ BANG/NR DATED 10.12.2024	BALA SUBR AMAN I S, ASSIS TANT REGIS	Forwarding of representation letter of shri N.Raja, SPS-reg		T O (A d m n)		

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76 12 /2 02 4	17 /1 2/ 20 24	F.NO. 19(2)/PERS. FILE/ATV- M(J)/CESTA T/CHE/2024 DATED 12.12.2024	MOHI NDER SINGH DR	subscription of manu patra and supreme court judgements-reg		Li br ar ia n	
76 13 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	CESTA T, AHLA HABA D	approval for permission to list the order for pronouncement-reg.	PA to Reg istr ar		
76 14 /2 02 4	17 /1 2/ 20 24	F.NO. A- 45(1)/MISC- AR(JUDICI AL)/CHE/20 16 DATED 10.12.2024	MOHI NDER SINGH DR	To issue roster in respect of the following E/ROM/40721&40722/2024 IN Appeal No. E/41265&41355/2016. in the case of the Ramco Cements Ltd v/s Comiissioner of GST & CE, Chennai IV-Reg	PA to Reg istr ar		
76 15 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	ARCH ANA, STENO GRAD E - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Reg istr ar		
76 16 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	TEJO SHRI , STENO G-1	Permission for Deletion of uploaded order from the website - reg.	PA to Reg istr ar		
76 17 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	KULD EEP SINGH , MTS	After availing 1 day medical Leave on 13.12.2024 join on 16.12.2024- Reg.		T O (A d m n)	
76 18 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	BHAN U MEHT A, STENO GRAD E I	request for revocation of suspension order-reg		T O (A d m n)	

76 19 /2 02 4	17 /1 2/ 20 24	NIL DATED 10.12.2024	K. ANPA ZHAK AN M(T)	Two days E.L On 23.12.24 and 24.12.24-reg		T O (A d m n)		
76 20 /2 02 4	17 /1 2/ 20 24	NIL DATED 10.12.2024	RAJEE V TAND ON M(T)	Request for casual leave-reg.		T O (A d m n)		
76 21 /2 02 4	17 /1 2/ 20 24	NIL DATED 09.12.2024	R.MUR ALIDH AR M(J) CESTA T,KOL KATA	one day casual leave application along with station leave permission-reg		T O (A d m n)		
76 22 /2 02 4	17 /1 2/ 20 24	NIL	DEPUT Y REGIS TRAR/ HOO CESTA T, AHME DABA D	certificate of Relinquishment of charge-reg		T O (A d m n)		
76 23 /2 02 4	17 /1 2/ 20 24	NIL	M.M. PART HIBAN	Intimation of loan of funds to spouse-reg		T O (C L)		
76 24 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	GOVIN D STENO GR. II	Application for Casual Leave - Reg.		T O (A d m n)		
76	17	NIL DATED	VAISH	leave on 24.12.2024-reg		T		

25 /2 02 4	/1 2/ 20 24	16.12.2024	ALI KHAR BAND A			O (A d m n)		
76 26 /2 02 4	17 /1 2/ 20 24	NIL DATED 16.12.2024	NISHA , LDC	3 days of E.L leave from 11.12.2024 to 13.11.2024- reg		T O (A d m n)		
76 27 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	MONI KA DEVI (TECH NICAL OFFIC ER)	Office Order - Reg.	PA			
76 28 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	P.A. AUGU STIAN M(J)	Extension of period to pronounce reserved order - reg.	PA to Reg istr ar			
76 29 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	VEDA PRAK ASH YERR AMSE TTY	requisition for deletion of uploaded order-reg	PA to Reg istr ar			
76 30 /2 02 4	17 /1 2/ 20 24	NIL DATED 09.12.2024	T.V. UNNIK RISHN AN, SPS TO M(T)	Disposal Statement of appeals for the month of November, 2024 - Reg.	PA			
76 31 /2 02 4	17 /1 2/ 20 24	NIL DATED 11.12.2024	(C J MATH EW) MEMB ER (TECH NICAL	Permission for pronouncement of order - reg.	PA to Reg istr ar			

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76 32 /2 02 4	17 /1 2/ 20 24	NIL DATED 10.12.2024	CESTA T, AHLA HABA D	approval for permission to list the order for pronouncement-reg.	PA to Reg istr ar		
76 33 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	DIKSH A SINGH , STENO GRAP HER - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Reg istr ar		
76 34 /2 02 4	17 /1 2/ 20 24	NIL DATED 17.12.2024	DIKSH A SINGH , STENO GRAP HER - I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Reg istr ar		
76 35 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	PARD EEP KUMA R LDC	RH and CL on 23.12.2024 and 24.12.2024-reg		T O (A d m n)	
76 36 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	DORO THY JOSEP H, STENO GRAD E I	RH for two days on 24.12.24 and 01.01.25-reg		T O (A d m n)	
76 37 /2 02 4	18 /1 2/ 20 24	NIL	DORO THY JOSEP H, STENO GRAD E I	2 days EL from 30.12.24 to 31.12.24-reg		T O (A d m n)	
76 38 /2	18 /1 2/	NIL DATED 17.12.2024	SWAP NIL TIWA	Forwarding of leave application in respect of honble Member (Judicial) shri P.K. Choudhary-reg		T O (	

02 4	20 24		RI, ASSIS TANT REGIS TRAR			A d m n)		
76 39 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	ATIN SHAR MA, M.T.S	One day C.L on 18.12.2024 - reg.		T O (A d m n)		
76 40 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	JYOTI, LDC	Request for transfer to CESTAT Delhi - reg.		T O (A d m n)		
76 41 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	DORO THY JOSEP H, PA TO REGIS TRAR	reimburse refreshment and snacks bill for Rs. 1073/-		A c c o u n t s e c t i o n		
76 42 /2 02 4	18 /1 2/ 20 24	NIL	SUGRI VE MEEN A COMM ISSION ER OF CUST OMS(P REV.)	rajasthan high court order dt 29.08.19,03.09.19 and 17.10.19 in the case of appeal filed by the department against CESTAT F.O.No C/A/54724- 54769/2017-CU[DB], dt. 26.06.17-Restoration of CESTAT Appeals		T O (C R)		
76 43 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	MONI KA DEVI (TECH NICAL OFFIC ER)	Office Order - Reg.	PA			
76	18	NIL DATED	MONI	Retirement Order - Reg.	PA			

44 /2 02 4	/1 2/ 20 24	17.12.2024	KA DEVI TECH NICAL OFFIC ER(AD MN)				
76 45 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	MONI KA DEVI TECH NICAL OFFIC ER(AD MN)	Retirement Order - Reg.	PA		
76 46 /2 02 4	18 /1 2/ 20 24	NIL DATED 03.10.2024	MONI KA DEVI (TECH NICAL OFFIC ER)	verification of character and antecedents of Shri vinay kumar singh S/o Shri Ram Das Singh -reg		T O (A d m n)	
76 47 /2 02 4	18 /1 2/ 20 24	NIL DATED 17.12.2024	P. DINES HA M(J)	E.L. for 3 days 18.12.24 to 20.12.24-reg		T O (A d m n)	
76 48 /2 02 4	18 /1 2/ 20 24	NIL DATED 18.12.2024	INFO JAIPU R	regarding service book and LPC of shri ravi shekar chaudhary, UDC reg.		T O (A d m n)	
76 49 /2 02 4	18 /1 2/ 20 24	NIL DATED 18.12.2024	KULD EEP LAL, LDC	medical leave for 11 days from 10.12.24 to 20.12.24 due to fracture in right hand -reg		T O (A d m n)	
76	18	NIL DATED	SHAN	Compensatory leave application -reg.		T	

50 /2 02 4	/1 2/ 20 24	18.12.2024	KAR PRASA D MOHA NTY, PHOT OCOP Y SECTI ON			O (A d m n)		
76 51 /2 02 4	18 /1 2/ 20 24	NIL DATED 16.12.2024	PARD EEP TOMA R UDC	3 days of E.L from 17.12.24 to 19.12.24-reg		T O (A d m n)		
76 52 /2 02 4	18 /1 2/ 20 24	NIL DATED 18.12.2024	SUSH MA RANI PAL MTS	Medical Reimbursement claim form-reg		T O (A d m n)		
76 53 /2 02 4	18 /1 2/ 20 24	NIL DATED 13.12.2024	ANIL G. SHAK KARW AR M(T)	Request to grant C.L-reg		T O (A d m n)		
76 54 /2 02 4	18 /1 2/ 20 24	NIL DATED 13.12.2024	ANIL G. SHAK KARW AR M(T)	request to grant R.H-reg		T O (A d m n)		
76 55 /2 02 4	18 /1 2/ 20 24	NIL DATED 13.12.2024	ANIL G. SHAK KARW AR M(T)	Request to grant CL -reg		T O (A d m		

						n)		
76 56 /2 02 4	18 /1 2/ 20 24	NIL DATED 13.12.2024	ANIL G. SHAK KARW AR M(T)	Request to grant C.L-reg		T O (A d m n)		
76 57 /2 02 4	18 /1 2/ 20 24	NIL DATED 18.12.2024	J.K. GOLA Y, SPS TO HONB LE PRESI DENT	Permission for withdrawl of order from the website of the tribunal for uploading the correct order- reg.	PA to Reg istr ar			
76 58 /2 02 4	18 /1 2/ 20 24	NIL DATED 18.12.2024	MONI KA DEVI (TECH NICAL OFFIC ER)	office order-reg	PA to Reg istr ar			
76 59 /2 02 4	18 /1 2/ 20 24	NIL DATED 13.12.2024	KULD EEP CHAU DHAR Y UNDE R SECRE TARY TO THE GOVE RNME NT OF INDIA.	application for permission for foreign visit in r/o sh. sanjiv srivastava, Member (Technical), CESTAT-reg		T O (A d m n)		
76 60 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	SHRI RAM MEEN A, MTS	CL for 2 days on 23.12.2024 to 24.12.2024 in lieu of night duty 26.12.2024, 27.12.2024-reg		T O (A d m		

						n)		
76 61 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	RAJU KUMA R, MTS	one day RH on 24.12.2024 and one day CL on 26.12.2024-reg		T O (A d m n)		
76 62 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	RAKE SH KUMA R MTS	2 Days EL ON 16.12.2024 TO 17.12.2024-REG		T O (A d m n)		
76 63 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	CHAN DER KANT A, SPS	Medical Reimbursement claim form - reg.		T O (A d m n)		
76 64 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	CHAN DER KANT A, SPS	Medical Reimbursement claim form - reg.		T O (A d m n)		
76 65 /2 02 4	19 /1 2/ 20 24	NIL DATED 17.12.2024	CHAN DER KANT A, SPS	RH on 24 december-reg		T O (A d m n)		
76 66 /2 02 4	19 /1 2/ 20 24	NIL DATED 12.12.2024	ANITH A JAYA KUMA R, SPS	26 days EL from 30.12.2024 to 24.01.2025-reg		T O (A d m n)		
76	19	NIL DATED	SHEN	Two days CL and a half day CL on 23.12.2024,		T		

67 /2 02 4	/1 2/ 20 24	18.12.2024	AJ BANO , P.A. TO HONB LE PRESI DENT .	26.12.2024 and 27.12.2024 and one RH on 24.12.2024-reg		O (A d m n)		
76 68 /2 02 4	19 /1 2/ 20 24	F.NO 01/CESTAT/ BANG/RPV DATED 13.12.2024	BALA SUBR AMAN I S, AR	forwarding resignation of Ravindran P V SPS-reg		T O (A d m n)		
76 69 /2 02 4	19 /1 2/ 20 24	NIL DATED 05.12.2024	MUKE SH GUPT A, DEPUT Y REGIS TRAR	OFFICE ORDER-REG	PA			
76 70 /2 02 4	19 /1 2/ 20 24	NIL DATED 13.12.2024	MONI KA DEVI TO	OFFICE ORDER-REG	PA			
76 71 /2 02 4	19 /1 2/ 20 24	NIL DATED 19.12.2024	ANAN D KUMA R, (ASSIS TANT SECTI ON OFFIC ER, AD. IC, CESTA T,	Renewal of lease agreement for CESTAT, Hyderabad - reg.		T O (A d m n)		
76 72 /2	19 /1 2/	NIL	HARIS H, LDC	CL for one day on 19.12.2024-reg		T O (		

02 4	20 24					A d m n)		
76 73 /2 02 4	19 /1 2/ 20 24	NIL DATED 19.12.2024	ANAN D KUMA R, (ASSIS TANT SECTI ON OFFIC ER, AD. IC, CESTA T,	Casual leave application for Honble President, CESTAT, New Delhi-reg		T O (A d m n)		
76 74 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	KULD EEP LAL, LDC	Intimation regarding joining the office w.e.f 21.12.2024-reg		T O (A d m n)		
76 75 /2 02 4	19 /1 2/ 20 24	NIL DATED 19.12.2024	DVS SASID HAR PA TO MEMB ER(JU DICIAL)	forwarding of EL application of PA Augustian, M(J) on 23.12.2024 and 24.12.2024-reg		T O (A d m n)		
76 76 /2 02 4	19 /1 2/ 20 24	NIL DATED 18.12.2024	ASHES H CHOU DHAR Y US TO THE GOVT. OF INDIA	Handing over dosier of Sh. Avdesh Meena (Roll no. 2201195602) MTS, SSC EXAM 2019-REG		T O (A d m n)		
76 77	19 /1	NIL DATED 18.12.2024	ADMN .	Case no. CUSAA-5/2024 M/s OVT India Pvt Ltd vs. Commr. of Customs (ICD) Patparganj, New	DR (J)			

76024	19/12/2024		OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Delhi				
7678/2024	19/12/2024	F.NO 36/CESTAT/KOL/ROA/2023 DATED 18.12.2024	T.K. SARKAR, DY. REGISTRAR.	constituion of bench for hearing of rom/roa application-reg.	PA to Registrar			
7679/2024	19/12/2024	NIL DATED 18.12.2024	CESTAT ALLAHABAD	Permission for pronouncement - reg.	PA to Registrar			
7680/2024	19/12/2024	NIL DATED 19.12.2024	CESTAT KOLKATA	Correction in Uploaded Order - Reg.	PA to Registrar			
7681/2024	19/12/2024	NIL DATED 19.12.2024	DY. REGISTRAR/TECHNICAL OFFER (CENTRAL REGISTRY)	Causelist - reg.	PA			
7682/2024	20/12/2024	NIL DATED 19.12.2024	AMIT UDC	RH on 24.12.24 for christmas Eve festival -reg		TO (Admin)		
7683	20/12	NIL DATED	AMIT UDC	2 days CL on 20.12.24 and 23.12.24-reg		TO		

/2 02 4	2/ 20 24	19.12.2024				(A d m n)		
76 84 /2 02 4	20 /1 2/ 20 24	NIL DATED 19.12.2024	K. ANPA ZHAK AN M(T)	One day R.H on 01.01.25 and 2 days of C.L on 02.01.25 and 03.01.25-reg		T O (A d m n)		
76 85 /2 02 4	20 /1 2/ 20 24	NIL	HINDI 4 REVE NUE	QPR, 2024-reg		T O (A d m n)		
76 86 /2 02 4	20 /1 2/ 20 24	NIL DATED 19.12.2024	JITEN DER, MTS	Compensatory leave on 20.12.24 and (Night duty) on 29.11.24- reg.		T O (A d m n)		
76 87 /2 02 4	20 /1 2/ 20 24	NIL DATED 19.12.2024	KULD EEP SINGH , MTS	After availing 1 day Leave, on 18.12.2024 rejoin on 19.12.2024- Reg.		T O (A d m n)		
76 88 /2 02 4	20 /1 2/ 20 24	NIL	RAM KUMA R MTS	One day CL on 23.12.24 and one day RH on 24.12.24-reg		T O (A d m n)		
76 89 /2 02	20 /1 2/ 20	NIL	RAKE SH KUMA R	one day EL on 23.12.2024 and 1 day RH on 24.12.24-reg		T O (A		

4	24		VERM A			d m n)		
76 90 /2 02 4	20 /1 2/ 20 24	F.NO. 9/1/PERS/S. S.G./M(J)/C HD-2023 DATED 17.12.2024	ROHIT KUMA R SHUK LA, DEPUT Y REGIS TRAR, CESTA T, CHAN DIGAR H	mobile phone handset reimbursement in r/o honble shri S.S.Garg, Member (judicial)-reg		T O (A d m n)		
76 91 /2 02 4	20 /1 2/ 20 24	NIL DATED 12.12.2024	ASSIS TANT REGIS TRAR	union of india vs. sterile india private limited-reg	DR (J)			
76 92 /2 02 4	20 /1 2/ 20 24	NIL DATED 13.12.2024	ASSIS TANT REGIS TRAR	union of india vs. plastics machinery manufactures association of india (pmmmai) through its director and others-reg	DR (J)			
76 93 /2 02 4	20 /1 2/ 20 24	NIL DATED 23.12.2024	DY/AS ST. REGIS TRAR (A PPEAL BENC H)	Single Member Bench Matters Causelist - Reg.	PA			
76 94 /2 02 4	20 /1 2/ 20 24	NIL DATED 20.12.2024	DY. REGIS TRAR/ TECH NICAL OFFIC ER(CE NTRA L	Central Registry cause list for Defect Matters revised cause list-reg	PA			

			REGIS TRY)				
76 95 /2 02 4	20 /1 2/ 20 24	NIL DATED 19.12.2024	CHAN DER KANT A, SPS	Request regarding permission for deleting the wrongly uploaded order and uploading the correct order-reg	PA to Reg istr ar		
76 96 /2 02 4	20 /1 2/ 20 24	NIL	SANJE EV KUMA R	complaint against Ms. Sulekha Beevi CS Member (T) cestat and others made by one shri P. Murugesan-reg.	PA to Reg istr ar		
76 97 /2 02 4	20 /1 2/ 20 24	NIL	KULD EEP CHAU DHAR Y UNDE R SECRE TARY TO THE GOVE RNME NT OF INDIA.	Details required for processing application for the post of member (Judicial) in goods and services tax appellate tribunal (GSTAT)-reg	T O (A d m n)		
76 98 /2 02 4	20 /1 2/ 20 24	F.NO. CESTAT/AH D/CLM-M DATED 19.12.2024	CL MAHA R MEMB ER(TE CHNIC AL)	Submission of application for acceptance of resignation from the post of member (Technical) on medical ground-REGARDING	T O (A d m n)		
76 99 /2 02 4	20 /1 2/ 20 24	NIL DATED 19.12.2024	HEML ATA SINGH	Ex- post facto approval of medical reimbursement of Sh. Ashok Jindal, member (Judicial), CESTAT Chandigarh -reg	Acc oun t Sec tion	T O (A d m n)	
77 00 /2	23 /1 2/	NIL DATED 19.12.2024	CESTA T, HYDE	Forwarding leave application of Honble Member(J) CESTAT Hyderabad	T O (		

02 4	20 24		RABA D			A d m n)		
77 01 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	R.MUR ALIDH AR M(J)	One day 01 casual leave application along with station leave permission-reg		T O (A d m n)		
77 02 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	SURAJ U SINGH	R.H on 24.12.24 and leave from 26.12.24 to 27.12.24 or 30.12.24 to 31.12.24-reg		T O (A d m n)		
77 03 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	DR. SUVE NDU KUMA R PATI M(J)	Request for exemption from attending conclave at new delhi scheduled on 21 december 2024-reg		T O (A d m n)		
77 04 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	RAM KUMA R	Medical Reimbursement claim form		T O (A d m n)		
77 05 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	BHAW NA SINGH	Medical Reimbursement claim form		T O (A d m n)		
77 06 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	DEVE NDER KUMA R GROV	RH on 24.12.24 and 2 CL on 26.12.24 and 27.12.24 with permission to leave H.Q		T O (A d		

			ER, LDC			m n)		
77 07 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	D.M. MISRA M(J)	Grant of one day C.L-reg		T O (A d m n)		
77 08 /2 02 4	23 /1 2/ 20 24	NIL DATED 16.12.2024	P.DINE SHA	After availing 1 days Earned Leave on 13.12.24 join on 16.12.24-reg		T O (A d m n)		
77 09 /2 02 4	23 /1 2/ 20 24	NIL DATED 18.12.2024	DR. RACH NA GUPT A M(J)	one day CL on 23.12.2024-reg		T O (A d m n)		
77 10 /2 02 4	23 /1 2/ 20 24	NIL DATED 18.12.2024	BINU TAMT A M(J)	EL on 02.12.24-reg		T O (A d m n)		
77 11 /2 02 4	23 /1 2/ 20 24	NIL DATED 13.12.2024	DR. RACH NA GUPT A M(J)	one day RH on 24.12.2024-reg		T O (A d m n)		
77 12 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	SOMBI R	Medical Reimbursement claim form		T O (A d m n)		

77 13 /2 02 4	23 /1 2/ 20 24	NIL DATED 20/12/2024	UMA SHAN KAR VERM A, DR	forwarding of certificate of assumption of charges, form II, form III and medical fitness certificate in r/o honble shri ajaya krishna vishvesha, M(J), CESTAT, Ahmedabad-reg		T O (A d m n)		
77 14 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	JAGDI SH CHAN D , M.T.S.	chowkidar duty on 31.12.24 due to some urgency of work may kindly be allotted to some other person on behalf of me		T O (A d m n)		
77 15 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	RAKE SH KUMA R VERM A	Medical Reimbursement claim form		T O (A d m n)		
77 16 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	AJAY AN T.V.	one day CL on 23.12.24 and RH on 24.12.24 with permission to leave station-reg		T O (A d m n)		
77 17 /2 02 4	23 /1 2/ 20 24	NIL ADTED 20.12.2024	MANO J KUMA R, LDC	3 days CL on 23.12.24, 26.12.24 and 27.12.24 and RH on 24.12.24-reg		T O (A d m n)		
77 18 /2 02 4	23 /1 2/ 20 24	F.NO. CESTAT/AH D/CLM DATED 20.12.24	C.L. MAHA R M(T)	2 days C.L. from 23.12.24 to 24.12.24-reg		T O (A d m n)		
77 19	23 /1	NIL DATED 20.12.2024	PARM OD	EL on 23.12.2024-reg		T O		

/2 02 4	2/ 20 24		KUMAR, SPS			(A d m n)		
77 20 /2 02 4	23 /1 2/ 20 24	NIL	SWAPNA A. NAIR	EL on 26.12.24 and 27.12.24 and also permitted to leave station-reg		TO (A d m n)		
77 21 /2 02 4	23 /1 2/ 20 24	NIL	SWAPNA A. NAIR	leave on 10.12.24 to 12.12.24-reg		TO (A d m n)		
77 22 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	JAGDISH CHAND, M.T.S.	one day restricted leave for 24.12.24-reg		TO (A d m n)		
77 23 /2 02 4	23 /1 2/ 20 24	NIL DATED 17.12.2024	HEMANANT KUMAR	one day E.L. on 16.12.24		TO (A d m n)		
77 24 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	SATPAL SINGH MTS	Joining Report - reg.		TO (A d m n)		
77 25 /2 02	23 /1 2/ 20 20	NIL DATED 20.12.2024	HEMANANT KUMAR,	Application for restricted holiday - reg.		TO (A		

4	24		STENO GRAD E I			d m n)		
77 26 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	ANITH A JAYA KUMA R, SPS	no objection certificate for applying for renewal of passport-reg		T O (A d m n)		
77 27 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	ANJA NI	CL on 26 and 27.12.24 and permission to leave station-reg		T O (A d m n)		
77 28 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	KULD EEP CHAU DHAR Y UNDE R SECRE TARY TO THE GOVE RNME NT OF INDIA.	renewal of lease agreement for CESTAT, Hyderabad-reg		T O (A d m n)		
77 29 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	KULD EEP CHAU DHAR Y UNDE R SECRE TARY TO THE GOVE RNME	Casual Leave Application of justice dilip gupta, honble president CESTAT-reg		T O (A d m n)		

			NT OF INDIA.				
77 30 /2 02 4	23 /1 2/ 20 24	NIL DATED 13.12.2024	DEPUTY REGISTRAR, CESTAT, HYDERABAD	forwarding letters of consent to attend meeting dt. 21.12.2024-reg	PA to Registrar	TO (Admin)	
77 31 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	DHEERAJ LAL	EL and RH on 23.12.24 and 24.12.24-reg		TO (Admin)	
77 32 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	CESTAT COMPUTER	Fwd: El application in r/o honble shri M.M parthiban, M(T)		TO (Admin)	
77 33 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	ONKAR SHARMA	application for seeking adjournment in E/50617/2024 listed for hearing on 20.12.24-reg	DR (J)		
77 34 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	NIKKY B. FORMS DINESH RAO AND ASSOCIATES (ADVOCATES) ADVOCATES FOR	customs appeal of M/s Ace impex (appeal C/50698/2020) before honble CESTAT, Delhi-listed on 23/12/2024	DR (J)		

			THE APPELLANT				
77 35 /2 02 4	23 /1 2/ 20 24	F.NO. A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 18.12.2024	MOHINDER SINGH DR	TO issue roster in respect of roa application No. ST/ROA/40644/2024 IN APPEAL NO ST/40649/2015 IN THE CASE OF K. Vetrivelraj V/s Commissioner of GST & CE-Coimbatore-reg	PA to Registrar		
77 36 /2 02 4	23 /1 2/ 20 24	F.NO.A-45(1)/MISC-AR(J)/CHE/2016 DATED 19.12.2024	MOHINDER SINGH DR	To issue roster in respect of ROA Application No ST/ROA/40577/2024 in Dairy no. 411392023 in the case of logical logistics private limited V/s commissioner of GST & CE Chennai- north-reg	PA to Registrar		
77 37 /2 02 4	23 /1 2/ 20 24	F.NO. A-45(1)/ MISC-AR (JUDICIAL)/CHE/2016 DT: 18/12/2024	MOHINDER SINGH DR	To issue roster in respect of ROA Application no. ST/ROA/40523/2024 in appeal no. ST/525/2012 in the case of BSNL chennai telephones (mobile division) V/s Commissioner of GST & CE Chennai-north-reg	PA to Registrar		
77 38 /2 02 4	23 /1 2/ 20 24	F.NO A-45(1)MISC.-AR(JUDICIAL)/CHE/2016 DATED 18.12.2024	MOHINDER SINGH DR	To issue roster in respect of ROA Application no. ST/ROA/40896/2024 in appeal no. ST/41545/2014 in the case of renaatus projects private limited V/s commissioner of GST & CE-Salem-reg	PA to Registrar		
77 39 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	CESTAT KOLKATA	Deletion of orders from CESTAT Website - reg.	PA to Registrar		
77 40 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	MONIKA DEVI TECHNICAL OFFICER(ADMIN)	Office Order - Reg.	PA		
77 41 /2 02	23 /1 2/ 20	NIL DATED 18.12.2024	MONIKA DEVI TECH	Circular - reg.	PA to Registrar		

4	24		NICAL OFFIC ER(AD MN)		ar			
77 42 /2 02 4	23 /1 2/ 20 24	NIL DATED 18.12.2024	T.K. SARK AR, DR	updatation of larger bench decision-reg	PA to Reg istr ar			
77 43 /2 02 4	23 /1 2/ 20 24	NIL	BINU TAMT A	application for grant of LTC advance-reg	Acc oun t Sec tion			
77 44 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	ASHO K KUMA R MTS	compensatory leave on 23.12.24 and RH on 24.12.24 and CL ON 26.12.24, 27.12.24 AND 30.12.24		T O (A d m n)		
77 45 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	MONO J KUMA R SHAR MA	RH on 23.12.24 and 24.12.24-reg		T O (A d m n)		
77 46 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	DEEPA K KUMA R MALI K, UDC	leave on 24.12.24		T O (A d m n)		
77 47 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	RAVI DATT SHAR MA	leave on 24.12.24		T O (A d m n)		
77 48	23 /1	NIL DATED 19/12/2024	SAND EEP	CL on 20.12.24 and RH on 24.12.24		T O		

77 02 4	23 /1 2/ 20 20 4					(A d m n)		
77 49 /2 02 4	23 /1 2/ 20 20 4	NIL DATED 23.12.24	SACHI N CHOU DHAR Y	CL on 20.12.24 and RH on 24.12.24		T O (A d m n)		
77 50 /2 02 4	23 /1 2/ 20 20 4	NIL DATED 23.12.24	MOHI T YADA V, UDC	RH on 24.12.24		T O (A d m n)		
77 51 /2 02 4	23 /1 2/ 20 20 4	NIL DATEDC 23.12.24	ATIN SHAR MA, M.T.S	leave on 24.12.24		T O (A d m n)		
77 52 /2 02 4	23 /1 2/ 20 20 4	NIL DATED 22.12.24	JITEN DER, MTS	request for granting 15 days leave due to fracture on the left leg.		T O (A d m n)		
77 53 /2 02 4	23 /1 2/ 20 20 4	NIL DATED 23.12.24	GAGA N DEEP	RH on 24.12.24 and 2 CL on 26.12.24 and 27.12.24		T O (A d m n)		
77 54 /2 02	23 /1 2/ 20 20	NIL	KULD EEP LAL,	After availing 11 day Leave join on 23.12.2024- Reg.		T O (A		

4	24					d m n)		
77 55 /2 02 4	23 /1 2/ 20 24	NIL DATED 23.12.24	KULD EEP SINGH , MTS	RH on 24.12.24		T O (A d m n)		
77 56 /2 02 4	23 /1 2/ 20 24	NIL DATED 23.12.24	CESTA T ALLA HABA D	leave application of honble member (J)		T O (A d m n)		
77 57 /2 02 4	23 /1 2/ 20 24	NIL DATED 18.12.2024	ANKIT , LDC	permission to avail one day RH-reg.		T O (A d m n)		
77 58 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	PARD EEP TOME R, UDC	Permission to avail 04 days casual Leave and one day RH-reg		T O (A d m n)		
77 59 /2 02 4	23 /1 2/ 20 24	NIL	PARD EEP TOME R, UDC	Joining Report - reg.		T O (A d m n)		
77 60 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	ANIL KUMA R, MTS	RH on 24.12.24 and 4 CL on 26,27,30,31.12.24		T O (A d m		

						n)		
77 61 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	G.K MEEN A	Casual Leave/ restricted holiday-reg		T O (A d m n)		
77 62 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.2024	M. AJIT KUMA R	one day RH on 01.01.25		T O (A d m n)		
77 63 /2 02 4	23 /1 2/ 20 24	NIL	DIKSH A SINGH	Medical Reimbursement claim form		T O (A d m n)		
77 64 /2 02 4	23 /1 2/ 20 24	NIL	DIKSH A SINGH	Medical Reimbursement claim form		T O (A d m n)		
77 65 /2 02 4	23 /1 2/ 20 24	F. NO. PAO / REV/ F. PENSION/ 2024-25 / 3032 DATED: 19/12/2024	ASSIS TANT ACCO UNTS OFFIC ER	Family Pension case of Ms. Jayanthi Sankaran d/o Late Sh. G. Sankaran - Reg.		T O (A d m n)		
77 66 /2 02 4	23 /1 2/ 20 24	NIL	ASHO K KUMA	After availing 3 days Leave join on 23.12.2024- Reg.		T O (A d m n)		
77	23	NIL DATED	CHAN	PHONE AND INTERNET CHARGES AT THE	Acc			

67 /2 02 4	/1 2/ 20 24	23.12.24	DER KANT A, SPS	RESIDENCE OF SMT. BINU TAMTA M(J)	oun t Sec tion			
77 68 /2 02 4	23 /1 2/ 20 24	NIL DATED: 23/12/2024	PUSH KAR SINGH , MTS	1 day RH on 24/12/2024 & CL on 26th, 27th & 31st 2024 - Reg.		T O (A d m n)		
77 69 /2 02 4	23 /1 2/ 20 24	NIL DATED 19.12.2024	NIKKY B. FOR M/S DINES H RAO AND ASSOC IATES (ADVO CATES) ADVO CATES FOR THE APPEL LANT	customs appeal of M/s Ace impex (appeal C/50698/2020) before honble CESTAT, Delhi-listed on 23/12/2024	DR (J)			
77 70 /2 02 4	23 /1 2/ 20 24	F. NO. PAO/REV//P ENSION/175 / 2024-25 / 2095 DATED: 12/12/2024	SENIOR ACCO UNTS OFFIC ER,	Discrepancy in revision of Pension and settlement of Pension Grievance in r/o Smt. S. Rajeshwari (PPO no. 197950600094) - Reg.		T O (A d m n)		
77 71 /2 02 4	23 /1 2/ 20 24	NIL DATED: 23/12/2024	EASTE RN ZONA L BENC H KOLK ATA	Cancelled Cheque Ashok Jindal M(J) - Reg.		T O (A d m n)		
77	23	NIL	ASSIS	metropolitan event management (earlier known as	DR			

72 /2 02 4	/1 2/ 20 24		TANT REGIS TRAR	MGF event management) V/s commissioner of central excise delhi	(J)			
77 73 /2 02 4	23 /1 2/ 20 24	F.NO. C- 20(1)/COMP LIANCE REPORT TO HQ/CESTAT /CHE/2023 DT: 19/12/2024	MOHI NDER SINGH DR	Certificate - reg,	PA			
77 74 /2 02 4	23 /1 2/ 20 24	NIL	DEPUT Y/ASS TT. REGIS TRAR(APPEA L BRAN CH)	Larger Bench Notice -reg.	PA			
77 75 /2 02 4	23 /1 2/ 20 24	NIL DATED: 23/12/2024	CESTA T CHEN NAI	Joining Report of Shri P DineshaM(J) - Reg.		T O (A d m n)		
77 76 /2 02 4	23 /1 2/ 20 24	NIL	DEPUT Y/ASS TT. REGIS TRAR(APPEA L BRAN CH)	Larger Bench Notice -reg.	PA			
77 77 /2 02 4	23 /1 2/ 20 24	NIL DATED: 23/12/2024	CESTA T CHEN NAI	Creation of CPF Account No to Sh. Ajayan TV M(J) - Reg.		T O (A d m n)		

77 78 /2 02 4	23 /1 2/ 20 24	F. NO. DSL SA / ADR W / NLA / 2024 / 5053 DATED: 20/12/2024	RAJEE V BANS AL , MEMB ER SECRE TARY	Organization of National Lok Adalats at Customs, Excise and Service Tax Appellate Tribunal (CESTAT) during the year 2025. - Reg.		T O (A d m n)		
77 79 /2 02 4	23 /1 2/ 20 24	NIL DATED 20.12.24	UMA SHAN KAR VERM A, DR	Forwarding of certificate of Assumption of Charge form II, form III and medical fitness certificate in r/o honble shri ajaya krishna vishcesha, member (J) CESTAT, Ahmedabad		T O (A d m n)		
77 80 /2 02 4	23 /1 2/ 20 24	NIL DAQTED 23.12.24	SATPA L SINGH MTS	Compensatory leave on 31.12.24 chowkidar duty on (21.12.24) - reg.		T O (A d m n)		
77 81 /2 02 4	23 /1 2/ 20 24	F. NO. 1(4) / P.K.C / M (J) / PF / CESTAT / ALLD / 2023 DATED: 17/12/2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR/ HOO	Forwarding of leave application in r/o M(J) Shri. P.K. Choudhary - Reg.		T O (A d m n)		
77 82 /2 02 4	23 /1 2/ 20 24	NIL DATED 23.12.2024	BHAN U MEHT A, STENO GRAD E I	joining of duties-reg		T O (A d m n)		
77 83 /2 02 4	23 /1 2/ 20 24	F. NO. 1(4) / P.K.C / M(J) / PF / CESTAT / ALLD / 2023 .	SWAP NIL TIWA RI, ASSIS TANT	Forwarding of Lease & License Agreement in r/o M(J) Shri P.K. Choudhary - Reg.		T O (A d m		

		DATED:13/12/2024	REGISTRAR/HOO		n)		
77 84 /2 02 4	23 /1 2/ 20 24	NIL DATED 18.12.24	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	Details required for processing application for the post of member (Judicial) in goods and services tax appellate tribunal (GSTAT)-reg	T O (A d m n)		
77 85 /2 02 4	23 /1 2/ 20 24	F.NO. 18(1) / MISC /CESTAT / ALD / 2015-PART V DATED: 16/12/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/HOO	Offer of appointment to the post of UDC on deputation basis in r/o Sh. Rishi Patel , LDC - Reg.	T O (A d m n)		
77 86 /2 02 4	24 /1 2/ 20 24	NIL DATED 19.12.24	DEPUTY REGISTRAR, CESTAT, AHMEDABAD	constitution of larger bench in the cases of meghmani organics ltd. macro polymers pvt. ltd., filatex india ltd. C/10113,10627,10413/2024)-REG	PA to Reg istr ar		
77 87 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	CESTAT ADMIN	constituion of bench for hearing of LB in appeal no. C/29/2002-REG	PA to Reg istr ar		
77 88 /2	24 /1 2/	NIL DATED 23.12.2024	NIHAL SINGH ,	deletion of daily orders-reg.	PA to Reg		

02 4	20 24		STENO GRAP HER GR. I, CESTA T ALLA HABA D		istr ar			
77 89 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	MONI KA DEVI (TECH NICAL OFFIC ER)	Office Order - Reg.	PA			
77 90 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	J.K. GOLA Y, SPS TO HONB LE PRESI DENT, CESTA T	Emerge glass india Pvt. Ltd. Vs. Commissioner of customs, new delhi	PA to Reg istr ar			
77 91 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	DY/AS ST. REGIS TRAR/ TECH NICAL OFFIC ER (APPE AL BENC H)	Single Member Bench Matters Revised Causelist - Reg	PA			
77 92 /2 02 4	24 /1 2/ 20 24	F.NO 52(1)/DOO& LB/CESTAT /ALD/2018 DATED 16.12.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS	Larger Bench Matter - reg,	PA to Reg istr ar			

			TRAR, CESTA T				
77 93 /2 02 4	24 /1 2/ 20 24	NIL DATED 13.12.2024	DEPUT Y REGIS TRAR, CESTA T, HYDE RABA D	EL application OF Honble shri A.K jyotishi, Member (technical) for 02 days-reg		T O (A d m n)	
77 94 /2 02 4	24 /1 2/ 20 24	F.NO. 9/1/PERS/S. S.G./M(J)/C HD-2024 DATED 24.12.2024	PA TO M(J) CESTA T CHAN DIGAR H	Forwarding Earned leave Application in r/o Honble Shri S. S. Garg, M(J) - Reg.		T O (A d m n)	
77 95 /2 02 4	24 /1 2/ 20 24	NIL DATED 24.12.2024	KRISH N KUMA R	CL on 26.12.2024		T O (A d m n)	
77 96 /2 02 4	24 /1 2/ 20 24	NIL DATED 19.12.2024	DEPUT Y REGIS TRAR, CESTA T, HYDE RABA D	RH of honble member (Judicial) shri angad prasad-reg		T O (A d m n)	
77 97 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	DIKSH A SINGH , STENO GRAP HER - I	permission to avail Restricted holiday and casual leave-reg.		T O (A d m n)	
77 98	24 /1	NIL DATED 24.12.2024	PARM OD	availing the earned leave for one day for 23.12.24 and join duty on 24.12.24 (forenoon)		T O	

/2 02 4	2/ 20 24		KUMA R, SPS			(A d m n)		
77 99 /2 02 4	24 /1 2/ 20 24	NIL DATED 24.12.2024	PARM OD KUMA R, SPS	three day and half day casual leave for 26.12.24 (forenoon) and 27 december to 31 december 2024		T O (A d m n)		
78 00 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	RAKS HIT DAHIY A, LDC	One day C.L. on 24.12.2024		T O (A d m n)		
78 01 /2 02 4	24 /1 2/ 20 24	F.NO.CEST AT/AHD/M(J)/2023-24 DATED 23.12.2024	SOME SH AROR A M(J)	permission to avail Restricted holiday on 24 december, 2024 (Christmas Eve) with permission to leave station from 24 to 26 december 2024-reg		T O (A d m n)		
78 02 /2 02 4	24 /1 2/ 20 24	F.NO. CESTAT/AH D/ADMN/74 /2018 DATED 23.12.2024	UMA SHAN KAR VERM A, DEPUT Y REGIS TRAR/ HOO	Leave sanction order - Reg.		T O (A d m n)		
78 03 /2 02 4	24 /1 2/ 20 24	NIL DATED 16.12.2024	R. BHAG YA DEVI	Grant of 1 day RH on 24.12.2024		T O (A d m n)		
78	24	NIL	J.K.	EL on 26 to 31 december 2024		T		

04 /2 02 4	/1 2/ 20 24		GOLA Y			O (A d m n)		
78 05 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	JK GOLA Y, SPS	RH on 24.12.2024		T O (A d m n)		
78 06 /2 02 4	24 /1 2/ 20 24	NIL DATED 17.12.2024	P. DINES HA M(J)	Three days EL from 18 TO 20 December 2024		T O (A d m n)		
78 07 /2 02 4	24 /1 2/ 20 24	NIL DATED 20.12.2024	AJAY AN T.V.	one day C.L on 23.12.2024 and day RH on 24.12.2024		T O (A d m n)		
78 08 /2 02 4	24 /1 2/ 20 24	NIL DATED 17.12.2024	VASA SESHA GIRI RAO M(T)	avail three days casual leave on 18,19 and 20 december 2024		T O (A d m n)		
78 09 /2 02 4	24 /1 2/ 20 24	NIL DATED 19.12.2024	DVS SASID HAR PA TO MEMB ER(JU DICIAL)	Forwarding of E.L. application - reg.		T O (A d m n)		
78 10	24 /1	NIL DATED 23.12.2024	BUDH SAIN,	RH on 24.12.2024		T O		

/2 02 4	2/ 20 24		M.T.S.			(A d m n)		
78 11 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	SOMBI R LDC	one day RH and 2 days CL on 24.12.24 (RH) and 26 to 27.12.2024(CL)		T O (A d m n)		
78 12 /2 02 4	24 /1 2/ 20 24	NIL DATED 13.12.2024	DEPUT Y REGIS TRAR, CESTA T, HYDE RABA D	EL Application of honble A.K. jyotishi, M(T) for 02 days		T O (A d m n)		
78 13 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	CESTA T, CHEN NAI	Joining Report revised sh P Dinesha hon m(j)		T O (A d m n)		
78 14 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	CESTA T, BANG ALOR E	grant one day RH		T O (A d m n)		
78 15 /2 02 4	24 /1 2/ 20 24	NIL DATED 23.12.2024	RIMPY AROR A	regarding EL From 23.12.2024 to 03.01.2025		T O (A d m n)		
78 16	24 /1	NIL DATED 23.12.2024	CESTA T,	Leave application sh P Dinesha hon M(J)		T O		

/2 02 4	2/ 20 24		CHEN NAI			(A d m n)		
78 17 /2 02 4	26 /1 2/ 20 24	NIL DATED 24.12.2024	VIKAS H, UDC	C.C.L. 26 DAYS 13.01.2025TO 07.02.2025-REG		T O (A d m n)		
78 18 /2 02 4	26 /1 2/ 20 24	NIL DATED 24.12.2024	SANT OSH KUMA R TIWA RI, DR	TRANSFER TO HYDERABAD-REG		T O (A d m n)		
78 19 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	BEEN A RAJLA XMI	HINDI LANGUAGE REPORT -REG		T O (A d m n)		
78 20 /2 02 4	26 /1 2/ 20 24	NIL DATED 12.12.2024	AK. JYOTI SHI	CONCLAVE LITIGATION DATED 21.12.2024 AT NEW DELHI-REG		T O (A d m n)		
78 21 /2 02 4	26 /1 2/ 20 24	NIL DATED 12.12.2024	ANGA D PRASA D, M (J)	CONCLAVE LITIGATION DATED 21.12.2024 AT NEW DELHI-REG		T O (A d m n)		
78 22 /2 02	26 /1 2/ 20	NIL DATED 21.12.2024	UMA SHAN KAR VERM	MR. NARESH KUMAR SHARMA, MTS, KARYEGREHAN PURPOSE-REG		T O (A		

4	24		A , DR CESTA T, AHME DABA D			d m n)		
78 23 /2 02 4	26 /1 2/ 20 24	NIL DATED 24.12.2024	CESTA T ALLA HABA D	Deletion of order from CESTAT, website - reg.	PA to Reg istr ar			
78 24 /2 02 4	26 /1 2/ 20 24	NIL DATED 24.12.2024	NORE PLY.C BIC1@ GOV.I N	SERVICE OF NOTICE FOR HEARING IN APPEAL NO. EX/55405/23(SM) IN THE CASE OF COMM. OF CENTRAL EXCISE & CGST INDORE VS MADHYACHAK STEEL-REG	DR (J)			
78 25 /2 02 4	26 /1 2/ 20 24	NIL DATED 23.12.2024	GENIU S FOOD S PVT LTD	REQUEST FOR ADJOURNMENT-REG	DR (J)			
78 26 /2 02 4	26 /1 2/ 20 24	NIL DATED 20.12.2024	RATL AM WIND FARM S PVT LTD , CHEN NAI	MISC PETITION FOR RESTORATION OF APPEAL DISMISSED UNDER MISC ORDER NO 1028/2024 DATED 11 OCT, 2024-REG	DR (J)			
78 27 /2 02 4	26 /1 2/ 20 24	NIL DATED 26.12.2024	SHAN KAR PRASA D MOHA NTY, MTS	RH ON 24.12.2024-REG		T O (A d m n)		
78 28 /2 02 4	26 /1 2/ 20 24	NIL DATED 23.12.2024	RAKE SH KUMA R MTS	GRANT OF ONE LEAVE DAY ON 23.12.2024- REG		T O (A d m n)		
78	26	NIL DATED	PANK	ONE DAY RH ON 24.12.2024-REG		T		

29 /2 02 4	/1 2/ 20 24	23.12.2024	AJ KUMA R MALLI CK			O (A d m n)		
78 30 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	NIMIS H GADO DIA	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES NAV DURGA FUEL PVT LTD-REG	DR (J)			
78 31 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	NIMIS H GADO DIA	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES-REG	DR (J)			
78 32 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	NIMIS H GADO DIA	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES SCAN ENERGY AND POWER LTD-REG	DR (J)			
78 33 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	NIMIS H GADO DIA	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES -REG	DR (J)			
78 34 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	ARUN KUMA R DADHI CHI	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES -REG	DR (J)			
78 35 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	NIMIS H GADO DIA	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES -REG	DR (J)			
78 36 /2 02 4	26 /1 2/ 20 24	NIL DATED 18.12.2024	MUKE SH KUMA R VERM A	INTIMATION OF CHANGE OF ADDRESS OF AUTHORISED REPRESENTATIVES -REG	DR (J)			
78	26	NIL DATED	ARUN	INTIMATION OF CHANGE OF ADDRESS OF	DR			

37 /2 02 4	/1 2/ 20 24	18.12.2024	KUMA R DADHI CHI	AUTHORISED REPRESENTATIVES -REG	(J)			
78 38 /2 02 4	26 /1 2/ 20 24	NIL DATED 26.12.2024	JYOTI BISHT PA TO HONB LE PRESI DENT	Permission for deletion of uploaded order from the website-reg.	PA to Reg istr ar			
78 39 /2 02 4	26 /1 2/ 20 24	NIL	HARIS H, LDC	cl on 1 day on 24.12.2024-reg		T O (A d m n)		
78 40 /2 02 4	26 /1 2/ 20 24	NIL DATED 26.12.2024	BUDH SAIN, MTS	cl for 3days on 27.12.2024, 30.12.2024 and 31.12.2024 in lieu of chowkidar duty-reg		T O (A d m n)		
78 41 /2 02 4	26 /1 2/ 20 24	NIL	SOMP AL, MTS	2 days off on 26.12.2024 and 27.12.2024-reg		T O (A d m n)		
78 42 /2 02 4	26 /1 2/ 20 24	NIL DATED 26.12.2024	RAJKU MAR	off for 2 days on 30.12.2024 and 31.12.2024-reg		T O (A d m n)		
78 43 /2 02 4	26 /1 2/ 20 24	NIL DATED 26.12.2024	RAKE SH KUMA R VERM	1 day el on 23.12.2024 and rh on 24.12.2024-reg		T O (A d		

			A HEAD CLER K		m n)		
78 44 /2 02 4	26 /1 2/ 20 24	NIL	VINEE THA M. PILLAI , COUR T MAST ER	8 days EL from 16.12.2024 to 23.12.2024 and one rh on 24.12.2024-reg	T O (A d m n)		
78 45 /2 02 4	27 /1 2/ 20 24	NIL DATED: 26/12/2024	KULD EEP LAL, LDC	1 day CL on 27/12/2024 - Reg.	T O (A d m n)		
78 46 /2 02 4	27 /1 2/ 20 24	NIL DATED: 26/12/2024	GURM EET KAUR, COUR T MAST ER(RE TD)	Supply of copy of Service Book - Reg.	T O (A d m n)		
78 47 /2 02 4	27 /1 2/ 20 24	NIL DATED: 23/12/2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR/ HOO	Forwarding of Leave application in r/o Honble M(J) Shri P.K. Choudhary- Reg.	T O (A d m n)		
78 48 /2 02 4	27 /1 2/ 20 24	F. NO. CGPDTM- 17020/ 3 / 2024- POK / 4419 DATED: 20/12/2024	DR. S.DEB BARM AN , ASSIS TANT LIBRA	Form-13 of Shri T. Viswa Prakash, Ex LDC/ UDC of Patents & Designs - Reg.	T O (A d m n)		

			RY & INFOR MATI ON OFFIC ER				
78 49 /2 02 4	27 /1 2/ 20 24	NIL DATED: 23/12/2024	BHAN VAR SINGH , UDC	1 day RH on 24/12/2024 - Reg.		T O (A d m n)	
78 50 /2 02 4	27 /1 2/ 20 24	NIL DATED: 23/12/2024	POOJA , LDC	1 day RH on 24/12/2024 - Reg.		T O (A d m n)	
78 51 /2 02 4	27 /1 2/ 20 24	NIL DATED: 27/12/2024	NITIS H KUMA R, LDC	1 day CL on 31/12/2024 - Reg.		T O (A d m n)	
78 52 /2 02 4	27 /1 2/ 20 24	NIL DATED: 27/12/2024	SANT OSH KUMA R TIWA RI, DR	CGHS Medical Reimbursement Claim Form - Reg.		T O (A d m n)	
78 53 /2 02 4	27 /1 2/ 20 24	NIL DATED: 27/12/2024	SANT OSH KUMA R TIWA RI, DR	CGHS Medical Reimbursement Claim Form - Reg.		T O (A d m n)	
78 54 /2	27 /1 2/	NIL DATED: 26/12/2024	ANITH A JAYA	Regarding intimation to avail Hometown LTC for the block period 2022-23 - Reg.		T O (	

024	2024		KUMAR, SPS			A d m n)		
7855/2024	27/12/2024	NIL DATED: 27/12/2024	ARCHANA , PA TO HONBLE M(T)	tax invoice bill of reimbursement for phone and internet charges - Reg.	Account Section			
7856/2024	27/12/2024	NIL DATED: 13/12/2024	CHARTERED ACCOUNTANTS , CA MANMOHAN MAHIPAL PARTNER , FOR K. PRASAD & COMPANY	Reply to the notice of defects in Appeal - Reg.	DR (J)			
7857/2024	27/12/2024	NIL DATED: 26/12/2024	DHEERAJ LAL ASSISTANT REGISTRAR CESTAT, NEW DELHI	Joining Report on 26/12/2024 - Reg.		T O (A d m n)		
7858/2024	27/12/2024	NIL DATED: 01/01/2025	DY. REGISTRAR/ TECHNICAL OFFER (CENT	Central Registry Cause List for Defect Matters - Reg.	PA			

			RAL REGIS TRY)				
78 59 /2 02 4	30 /1 2/ 20 24	NIL DATED 27.12.2024	KULD EEP SINGH , MTS	EL of 2 DAYS 30.12.2024 TO 31.12.2024		T O (A d m n)	
78 60 /2 02 4	30 /1 2/ 20 24	NIL DATED 27.12.2024	RAGIN I UDC	RH on 24.12.24 and halfday CL on 27.12.2024 (F/N)		T O (A d m n)	
78 61 /2 02 4	30 /1 2/ 20 24	NIL DATED 27.12.2024	DEVE NDER	Medical Reimbursement claim form		T O (A d m n)	
78 62 /2 02 4	30 /1 2/ 20 24	F.NO. 04/CESTAT/ HYD/PF/AP/ 24/284 DATED 23.12.2024	DEPUT Y REGIS TRAR/ HOO CESTA T, HYDE RABA D	forwarding of letter dt. 23.12.24 of honble member (j) Mr. angad prasad for payment of DA-reg		T O (A d m n)	
78 63 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	MAHE NDER, LDC	Ex post facto permission blood test-reg		T O (A d m n)	
78 64 /2	30 /1 2/	NIL	SWAP ANA A.	revised leave attended office on 26.12.2024 EL on 27.12.2024		T O (	

02 4	20 24		NAIR			A d m n)		
78 65 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	ARVIN D KUMA R	CL on 23.12.24 and RH on 24.12.24		T O (A d m n)		
78 66 /2 02 4	30 /1 2/ 20 24	NIL DATED 27.12.2024	SANT OSH KUMA R TIWA RI	TRANSFER TO HYDERABAD-REG		T O (A d m n)		
78 67 /2 02 4	30 /1 2/ 20 24	NIL DATED 26.12.2024	BHAN U MEHT A, STENO GRAD E I	conversion of EOL to earned leave-reg		T O (A d m n)		
78 68 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	NAVE EN KUMA R , UDC	CL on 31.12.2024		T O (A d m n)		
78 69 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	SONU, MTS	CL on 26.12.2024 and 27.12.2024		T O (A d m n)		
78 70 /2 02 4	30 /1 2/ 20 24	NIL	SANJI V SHRIV ASTA VA	EL on 01.01.2025 to 03.01.2025		T O (A d		

			M(T)			m n)		
78 71 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	JOHNS ON CHAC KO	CL on 31.12.2024		T O (A d m n)		
78 72 /2 02 4	30 /1 2/ 20 24	NIL	UINEE THA M. PILLAI	EL OF 5 days 27.12.24 to 31.12.24-reg		T O (A d m n)		
78 73 /2 02 4	30 /1 2/ 20 24	NIL	MUKE SH GUPT A, DR	After availing 2 days Earned Leave , from 26 & 27 december 2024 join on 30.12.24-reg		T O (A d m n)		
78 74 /2 02 4	30 /1 2/ 20 24	F.NO.A- 20(1)/PERS. FILE/PS- SPS/CESTA T-/CHE/2024 DATED 30.12.2024	MOHI NDER SINGH DR	forwarding of request for proforma promotion-reg		T O (A d m n)		
78 75 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	ARCH ANA, STENO GRAD E - I	CL on 26.12.24 due to some urgent personal work		T O (A d m n)		
78 76 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	ARCH ANA, STENO GRAD E - I	CL on 19.12.24 due to rasam pagdi(tervi) of grand mother in law		T O (A d m n)		

78 77 /2 02 4	30 /1 2/ 20 24	NIL DATED 30.12.2024	ARCH ANA, STENO GRAD E - I	CL for 3 days 09.12.24 to 11.12.24 due to sudden demise of grand mother in law		T O (A d m n)		
78 78 /2 02 4	30 /1 2/ 20 24	NIL DATED 10.09.2024	AO, DDO BAR-1	Forwarding of APARs in respect of official of erstwhile AAR for the period 01.04.2023 to 02.07.2023-reg		T O (C L)		
78 79 /2 02 4	30 /1 2/ 20 24	NIL DATED 27.12.2024	ANITH A JAYA KUMA R, SPS	Regarding reimbursement of the payment made for the items purchased for serving tea/refreshment to honble M(J) Dr. Rachna Gupta		A c c o u n t s e c t i o n		
78 80 /2 02 4	30 /1 2/ 20 24	NIL	TECH NICAL OFFIC ER CR. SECTI ON	Central Registry (E-Hearing statement for the month of December -2024)-reg	PA			
78 81 /2 02 4	30 /1 2/ 20 24	NIL DATED 20.12.2024	DEPUT Y REGIS TRAR, CESTA T, AHME DABA D	constitution of bench for hearing of larger bench matters in appeal no. C/29/2002 (listed for hearing on 20/01/2025)-reg	PA to Reg istr ar			
78 82 /2 02 4	30 /1 2/ 20 24	NIL	SUGRI VE MEEN A	disposal of pending APL. in light of honble supreme court judgement dt 7.11.24 in M/o commr. of customs v/s M/s canon india Pvt. Ltd. review petition no.400/21 filed by customs in civil appl. no.1827/2018	DR (J)			
78 83 /2 02 4	30 /1 2/ 20 24	F.NO.57/CE STAT/ALD/ ROA- ROM/2023 DATED	SWAP NIL TIWA RI AR	Constitution of Bench for hearing of ROM/ROA application - reg,	PA to Reg istr ar			

		30.12.2024						
78 84 /2 02 4	30 /1 2/ 20 24	NIL	P. DINES HA M(J)	Monthly disposal statement of appeals december 2024	PA			
78 85 /2 02 4	30 /1 2/ 20 24	NIL DATED 18.12.2024	MONI KA DEVI TECH NICAL OFFIC ER(AD MN)	Circular - reg.	PA to Reg istr ar			
78 86 /2 02 4	30 /1 2/ 20 24	NIL DATED 19.12.2024	SURAJ PRAK ASH SECTI ON OFFIC ER DRT- II,DEL HI	CGEGIS Subscription amount deducted through her monthly salary bill for the period from june, 2001 to june, 2004 by DRT-II, delhi-reg		T O (A d m n)		
78 87 /2 02 4	31 /1 2/ 20 24	NIL DATED 26.12.2024	SHRE YA , PA TO PRESI DENT	Appeal no. 01-06 of 2017 in the matter of state of maharashtra vs. M/s. CMS Computers Ltd. -reg	PA			
78 88 /2 02 4	31 /1 2/ 20 24	F.NO. G(19)/(1)CE STAT/PAY FIXATION /2015 DT: 27/12/2024	MOHI NDER SINGH DR	Vetting up/verification of Pay Fixation Orders- reg.		T O (A d m n)		
78 89 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	CESTA T, HYDE RABA D	Forwarding of Assumption/Relinquishment of charges certificate in respect of sh. santosh Kr. tiwari, DR, CESTAT, Hyderabad		T O (A d m n)		
78	31	F.NO. A-	MOHI	forwarding of joining report in r/o Ms. Ancy		T		

90 /2 02 4	/1 2/ 20 24	20(6)/PERS. FILE/AC- CM/CESTA T/CH/2024 DATED 24.12.2024	NDER SINGH DR/HO O	cherian, court master-reg		O (A d m n)		
78 91 /2 02 4	31 /1 2/ 20 24	NIL	BHAV NA SINGH , UDC	Application for acceptance of General Pool Residential Accommodation (Online Submission) - reg.		T O (A d m n)		
78 92 /2 02 4	31 /1 2/ 20 24	NIL DATED 27.12.2024	PARD EEP KUMA R	CL on 30.12.2024 and half CL on 31.12.2024		T O (A d m n)		
78 93 /2 02 4	31 /1 2/ 20 24	F.NO.G(19)/(1)CESTAT/P AY FIXATION /2015 DATED 27.12.2024	MOHI NDER SINGH DR	Vetting up/verification of Pay Fixation Orders- reg.		T O (A d m n)		
78 94 /2 02 4	31 /1 2/ 20 24	NIL DATED 26.12.2024	P. DINES HA M(J)	After availing 1 days Earned Leave , on 24.12.2024 join on 26.12.2024 (Forenoon)- Reg.		T O (A d m n)		
78 95 /2 02 4	31 /1 2/ 20 24	NIL DATED 29.10.2024	UMA SHAN KAR VERM A, DR	Memorandum- reg.		T O (A d m n)		
78 96 /2	31 /1 2/	NIL DATED 30.12.2024	CESTA T,ALL AHAB	forwarding request letter for relieving-reg		T O (		

02 4	20 24		AD			A d m n)		
78 97 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	CESTA T CHEN NAI	request letter -reg		T O (A d m n)		
78 98 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	CESTA T, HYDE RABA D	Forwarding of Assumption/Relinquishment of charges certificate in respect of sh. santosh Kr. tiwari, DR, CESTAT, Hyderabad		T O (A d m n)		
78 99 /2 02 4	31 /1 2/ 20 24	NIL DATED 31.12.2024	SUGA NDHA MOKA L	Application for 3 days Earned Leave		T O (A d m n)		
79 00 /2 02 4	31 /1 2/ 20 24	NIL DATED 20.12.2024	ASSIS TANT REGIS TRAR	Principal Commissioner of Customs Vs Vodafone idea limited-reg	DR (J)			
79 01 /2 02 4	31 /1 2/ 20 24	NIL	SUPER INTEN DENT (CIVIL) FOR ASSIS TANT REGIS TRAR	M/s Bhawan Shanker Castings Ltd. vs. commissioner of central excise	DR (J)			
79 02 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	PUNEE T BANS AL 78	no objection for central excise appeal no. E/50130/2024 in case of shri krsna urja project Pvt. Ltd.	DR (J)			

79 03 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	VIJAY PAL KANO JIA	case status-Dairy Number 52331/2019-CESTAT delhi	DR (J)			
79 04 /2 02 4	31 /1 2/ 20 24	NIL DATED 30.12.2024	VIJAY KANO JIA	case status-Dairy Number 52331/2019	DR (J)			
79 05 /2 02 4	31 /1 2/ 20 24	NIL DATED 24.12.2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	delation of final order-reg.	PA			
79 06 /2 02 4	31 /1 2/ 20 24	NIL	DEPUT Y/ASS TT. REGIS TRAR(APPEA L BRAN CH)	Larger Bench Notice-dated	PA to Reg istr ar			
79 07 /2 02 4	31 /1 2/ 20 24	F.NO 52(1)/DOO& LB/CESTAT /ALD/2018 DATED 19/12/2024	SWAP NIL TIWA RI, ASSIS TANT REGIS TRAR	Difference of opinion matter - reg.	PA to Reg istr ar			
79 08 /2 02 4	31 /1 2/ 20 24	F.NO.A- 45(1)/MISC- AR(J)/CHE/2 016 DATED 23.12.2024	MOHI NDER SINGH DR	To issue roster in respect of ROM Application No E/ROM/40699/2024 in appeal no. E/40438/2015 in the case of komatsu india private limited V/s commissioner of GST & CE - Chennai outer-reg	PA to Reg istr ar			
79 09 /2 02	31 /1 2/ 20	NIL DATED 30.12.2024	MONI KA DEVI (TECH	Relieving Order - reg.	PA			

4	24		NICAL OFFIC ER) (ADMN)				
79 10 /2 02 4	31 /1 2/ 20 24	NIL DATED 18.12.2024	DR. D. M. MISRA , M(J)	Prior intimation under rule 18 of CCS (Conduct) rules, 1964 about transaction in immovable property-reg		T O (C L)	
79 11 /2 02 4	31 /1 2/ 20 24	F.NO. CESTAT/AH D/CLM-M DATED 19.12.2024	C.L MAHA R MEMB ER (TECH NICAL)	Submission of application for acceptance of resignation from the post of member (Technical) on medical ground-REGARDING		T O (A d m n)	
79 12 /2 02 4	31 /1 2/ 20 24	NIL DATED 31.12.2024	ARVIN D KUMA R	Medical Reimbursement claim form		T O (A d m n)	